NEERABH KUMAR PRASAD, I.A.S.,

1201

1st Floor, Block No. 1,
A.P. Secretariat, Velagapudi,
Guntur District,
Amaravati - 522 238.
Tel. : +91-863-2441024/1025
Fax : +91-863-2441029
E-mail : cs@ap.gov.in

CHIEF SECRETARY

Letter No. NGT/MAUD/CDMA/2024, Dated 10.07.2024

To

The Registrar,
Hon'ble National Green Tribunal,
New Delhi.
(judicial-ngt@gov.in)

Sir,

Sub: State of Andhra Pradesh – Solid & Liquid Waste Management, Legacy Waste Treatment – Orders of the Hon'ble NGT, New Delhi dated 11.01.2024 in O.A.No.606 of 2018 – Affidavit with the information – Submitted – Reg.

Ref: Order of the Hon'ble National Green Tribunal, New Delhi in O.A.No.606 of 2018, dated 11.01.2024 & also Order dated 08.04.2024.

***

I submit that the Hon'ble National Green Tribunal, New Delhi in their Order dated 11.01.2024 has directed to file an Affidavit furnishing the information on Solid & Liquid Waste Management, Legacy Waste Treatment and on the observations made by the Hon'ble National Green Tribunal in their Order dated 11.01.2024.

I also submit the information in 3 prescribed formats, as directed vide Order dated 08.04.2024 (O.A.No.606 of 2018, in respect of State of Kerala), relating to Legacy Waste, Daily Solid Waste Generation & Treatment details & on Daily Liquid (Sewage) Generation & Treatment details.

I also submit that the State of Andhra Pradesh is making all efforts to ensure compliance of the Orders of the Hon'ble National Green Tribunal issued in O.A.No.606 of 2018, from time to time.

Yours faithfully,

CHIEF SECRETARY

Encl: As above.

IN THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO.606 OF 2018

IN THE MATTER OF:

In Re: Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

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BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No.606/2018

Re: Compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental Issues

CORAM:

HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER

AFFIDAVIT OF THE CHIEF SECRETARY, STATE OF ANDHRA PRADESH

I, Neerabh Kumar Prasad, S/o Sri Govind Prasad, aged about 60 years, Occ: Chief Secretary to Government, Government of Andhra Pradesh, do hereby solemnly and sincerely affirm and state on oath as follows:

2. I submit that I am the Chief Secretary, State of Andhra Pradesh State and as such I am well acquainted with the facts of the case and competent to affirm this Affidavit.

3. I submit that on behalf of the State of Andhra Pradesh, the then Special Chief Secretary, Municipal Administration & Urban Development Department along with other Senior Officers of the Department have attended the review, through Video Conference on 11.01.2024 and has submitted the status on

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Solid & Liquid Waste Management and on treatment of Legacy Waste in the Urban Local Bodies of the State.

4. I submit that in Para No.11 (i) and (ii) of the order dated 11.01.2024, of the Hon'ble National Green Tribunal, the following observations were made;

(i) It appears that 3790 TPD of Wet waste (organic in nature) is processed by adopting the route of Composting, generation of bio CNG, Integrated Solid Waste Management (ISWM) facilities and the windrow composting. The affidavit of CS dated 14.04.2023 indicates that entire wet waste generation is getting processed. Similarly, 3100 TPD of dry (recyclable and having calorific value) waste is also processed through two existing Waste to Energy Plants and in Cement plants. Thus, entire 6890 TPD of waste is processed and that means, there is no legacy waste is piled up.

(ii) It has not been properly disclosed that once entire waste is getting processed then how sub para iv – viii under para 10.1 are relevant.

5. In this connection, it is submitted that an Affidavit dated 08.11.2022 was filed by the then Chief Secretary to Government, State of Andhra

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Pradesh, before this Hon'ble Tribunal on Solid & Liquid Waste Management and in Para No.11 (ix) of the affidavit it is submitted that *'an Action Plan has been prepared to provide immediate solution to the Solid Waste Management in the ULBs, as quickly as possible and started Windrow Composting and established Material Recovery Facilities at ULB level duly giving instructions to the Urban Local Bodies* vide Government Memo No.1872299/UBS/2022, dated 17.10.2022 of the Municipal Administration & Urban Development Department. A copy of the Memo was also enclosed as Annexure-III to the Affidavit. In that Memo, the Municipal Commissioners were requested to implement the Interim Plan for providing solution to solid waste management in all ULBs in the State and the major components covered in the Interim Plan are; (i) Clustering of certain ULBs with Waste to Energy Plant, Visakhapatnam, (ii) Clustering of certain ULBs with Waste to Energy Plant, Guntur, (iii) Linking of certain ULBs to Cement Plants for treatment of waste. Further, the remaining ULBs were directed to start processing of wet waste on their own, if the Wet Waste Processing Projects had not been awarded. Thus, the ULBs

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started Windrow Composting, as a part of implementation of Interim Plan to ensure that the unprocessed current waste did not get mixed up with legacy waste sites and therefore, in the Affidavit dated 14.04.2023 filed by the then Chief Secretary to the Government, it was submitted that the entire wet waste is being processed.

6. It is further submitted that as a permanent solution for processing of wet waste/dry waste, tenders have been awarded for establishment of Waste to Compost Plants/Bio-CNG Plants, Integrated Solid Waste Management Projects (ISWM) and action is initiated for the establishment of a Waste to Energy Plant at Rajamahendravaram. It is also submitted that on commissioning of the Waste to Compost Plants/Bio-CNG Plants, ISWM Plants, the ULBs, where Windrow Composting is taken up as an interim measure, will send their wastes to the Waste to Compost/Bio-CNG/ISWM Plants to be established.

It is further submitted that the quantities of waste proposed to be sent from the ULBs to the Waste to Energy Plants in both Guntur & Visakhapatnam were arrived at about 8-9 years ago considering the capacities of the Plants. Owing to the technology adopted by the

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Developers of Waste to Energy Plant, there is a strong demand from them to send Wet Waste also to the Plant, in addition to the combustible waste, now being sent. It is further submitted that population in the Urban Local Bodies mapped to Waste to Energy Plants and quantities of waste generated were taken into account, long back, for arriving at the quantities to be sent to Waste Treatment or Processing Plants, but due to inflow, migration of population from Rural areas to Urban areas, the generated quantities have been increased. Therefore, considering the growth in the urban households/population and also in the quantities of waste generation, it is proposed to establish the Waste to Energy Plant at Rajamahendravaram. The construction of the Waste to Energy Plant at Rajamahendravaram will enable the nearby ULBs to send their wastes to the Rajamahendravaram Waste to Energy Plant. Presently, those ULBs are transporting their waste to other two Waste to Energy Plants located at a distance of 50 KM of their ULBs, to implement the Interim Plan and therefore, the establishment of the Waste to Energy Plant will reduce the

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cost of transportation to the ULBs considerably. Non-availability of Cement Plants nearer to Rajamahendravaram is another important reason to establish the Waste to Energy Plant in Rajamahendravaram to cater to the requirement of surrounding ULBs for treatment of their dry (combustible) waste.

7. It is also submitted that in Para No.11 (iii) of the order dated 11.01.2024 passed by this Hon'ble Tribunal, it was observed that "*Out of 85 lakh MT of legacy waste, only 19.41 lakh MT has been remediated leaving a gap of 65.59 lakh MT for which deadline of end of July, 2023 was set and the present status to this effect with total area of land reclaimed needs disclosure.*"

8. In this connection, it is submitted that out of 85 lakh MTs of Legacy Waste, 41.10 lakh MTs of legacy waste has been treated so far. In 19 ULBs, treatment is totally completed and in balance Clusters of ULBs it is in progress. The total land reclaimed is Ac.199.41 cents, through dumpsite remediation. It is further submitted that bio-remediation will be completed fully in 7 ULBs by

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August 2024, in 72 ULBs by December 2024, in 4 ULBs by June 2025, in 16 ULBs by December 2025 and in 5 ULBs by March 2026.

(ULB-wise quantity of legacy waste treated & land reclaimed are submitted as **Annexure-I**).

9. It is further submitted that in Para No.11 (iv) of the order of this Hon'ble Tribunal dated 11.01.2024, it was observed that "*the next report would require each ULB-wise status of solid waste management to assess the processing and legacy waste management and also with reference to linkages in common waste management facilities.*"

In this connection, it is submitted that the status of ULB-wise Solid Waste Management & Legacy Waste Treatment is submitted as **Annexure-II & Annexure-III**.

10. Further, in Para No.11 (v) of the order dated 11.01.2024, it was observed by this Hon'ble Tribunal that "*With regard to sewage management, the progress has not been up to the mark. Against the gap of about 1100*

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MLD observed in November, 2022, only 75.50 MLD treatment capacity is enhanced with total treatment capacity existing to an extent of 610.95 MLD. However, current utilization capacity is not disclosed. During November, 2022, utilization capacity was 382.81 MLD." In this connection, it is submitted that the existing treatment capacity of the STPs is 690.90 MLD. In addition to this, the capacity of STPs under construction is 706.86 MLD. The quantity of sewage treated has been enhanced to 501.40 MLD as against 382.81 MLD reported in the affidavit submitted in November, 2022. The amount spent, so far, for construction of Sewage Treatment Plants is Rs.260.00 crs, as against Rs.245.27 crs submitted on 11.01.2024.

11. For the 14 newly constituted ULBs and for another 7 ULBs, where there is deficiency in treatment capacity, DPRs have already been prepared and action is being initiated immediately to take up construction of STPs. The delay in the construction of certain STPs is because of closure of contracts owing to withdrawal by the Contractors. Acquisition of private land for construction of STPs is also one of the main reasons for delay in construction of certain STPs in small ULBs. It is, however, submitted that strenuous efforts are being put to ensure construction of STPs as quickly as possible.

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12. It is submitted that in Para No.11 (vi) of the order dated 11.01.2024, it is observed that "*For bridging the gap in sewage management, treatment facilities for 1516.09 MLD are under construction and under proposal with the support of central funding and this indicates that untreated sewage will continuously be discharged.*" In this connection, it is submitted that more than 500 MLD of untreated sewage is being let out into other water bodies and dry lands & used for agriculture purpose. However, as submitted already, action will be taken for speedy completion of STPs, which are under construction.

13. It is submitted that in Para No.11 (vii) of the order dated 11.01.2024, it is observed that "*Performance results of STPs has not been disclosed and also steps taken to enhance utilization of treated sewage.*" In this regard, it is submitted that the A.P. Pollution Control Board (APPCB) has installed Real Time Water Quality Monitoring Stations (RTWQMS) at 9 STPs in 5 ULBs at the outlet points of Sewage Treatment Plants for Online Monitoring of Treated Water before discharging it into water bodies to check the compliance of the treated sewage collected at the outlet of STPs with the standards issued in the

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Gazette Notification No.G.S.R.No.1265(E), dated 13.10.2017 issued by GoI, as a Pilot Project. The parameters being monitored online at RTWQMS are pH, BOD, COD, TSS and flow rate. The data is integrated with the APPCB website. It is also submitted that installation of Real-time Monitoring System is also being initiated for the other existing STPs, STPs under construction and also the proposed STPs/STPs at the tender stage. Proper care is also being taken with respect to O&M of the Sewage Treatment Plants by incorporating suitable Provisions in the Tender Document itself and as per these Provisions, the contractor has to ensure compliance with the prescribed effluent discharge standards and the O&M period starts immediately after successful completion of trial run period of three months with effluent discharge quality standards as per APPCB norms and the same must be maintained for 07 years. Efficiency of all the systems as considered for design shall be maintained throughout the O&M period by the contractors, themselves. Similarly, for STPs taken up in TIDCO Colonies, the O&M period is fixed as 5 years. After mandated 5 years/7 years' period, the ULBs concerned are mandated to take care of O&M. Similar provisions will also be incorporated in the tender documents for the STPs, which are already sanctioned and for the STPs taken up under SBM 2.0, the

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O&M cost will be borne by the ULBs, themselves. The expenditure incurred towards installation of Real Time Water Quality Monitoring Equipment is Rs.3.46 crs.

(Performance Results of STPs are submitted as **Annexure-IV**).

14. With respect to the reuse of treated water, it is submitted that 233.83 MLD is being reused in 14 ULBs. It is also submitted that the existing STPs release their discharge into agriculture fields, some of which is utilised for plantation, some for gardening and the remaining is let into drains after ensuring the discharge standards. It is further submitted that instructions have also been issued to all the Municipal Commissioners, where there are functional STPs, to reuse the treated water in Parks, for development of greenery in central dividers, cleaning of roads to mitigate air pollution, ground water replenishment etc., and preferably to supply to the nearby Industries, which will generate revenue for the ULBs and will reduce pressure on fresh water sources. Therefore, it is submitted that steps for optimum utilization of

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treated water and to enhancement of its the use are being taken, as instructions have already been issued to the Municipal Commissioners concerned.

(The details of reuse of treated water are submitted as **Annexure-V**).

15. Thereafter, in Para No.11 (viii) of the order of this Hon'ble Tribunal dated 11.01.2024, it has been observed that "*since, each ULB is to be covered for sewage management, next report should cover status individually for each ULB.*"

(ULB-wise details with Sewage Generation, Capacities of existing STPs, STPs under construction, STPs under Tender Stage, STPs sanctioned & STPs proposed under SBM 2.0, have been submitted, as instructed in **Annexure-VI**).

16. Further, vide its order dated 08.04.2024 passed in IA No.163/2021 which pertains to the State of Kerala, this Hon'ble Tribunal has directed the Chief Secretaries of all States are to submit the information on (A) Legacy Waste, (B) Solid Waste Generation & Treatment details and (C) Daily Liquid

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Waste (Sewage) Generation & Treatment details, in the Tabulated Forms communicated.

Therefore, the information relating to the State of Andhra Pradesh in the above 3 Tabulated Forms is submitted as **Annexures-VII, VIII & IX**.

17. Further, with respect to the issues of Wet Waste Processing, Sewage Management & Legacy Waste Treatment, the present status is detailed below;

Wet Waste Processing:

- 3 Waste to Compost Plants have been established in addition to 29 Waste to Compost Plants reported in the earlier affidavit. Thus, there are 33 Waste to Compost Plants covering 37 ULBs treating 1391 TPD of Wet Waste and therefore, the ULBs practicing Windrow Composting has come down to 68 from 72.

- Tenders have been called for the establishment of Waste to Energy Plant with 7.5 MW at Rajamahendravaram, but no bids have been received and therefore, tenders will again be floated shortly.

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Sewage Management:

- The treatment capacity of existing Sewage Treatment Plants (STPs) has been increased to 690.90 MLD with 104 STPs, as against 610.95 MLD, which was submitted previously.

- The capacity of the STPs under constructions has been increased to 706.86 MLD, from 543.22 MLD, as had been previously stated before this Hon'ble Tribunal.

- Out of 22 ULBs, where Acquisition of private land for construction of 23 STPs with a capacity of 136.34 MLD is initiated in Phase-I under SBM 2.0, in 9 ULBs Land Acquisition Awards have been passed by the District Collectors concerned to acquire Ac.25.55 cents of private land. Out of balance 12 ULBs, land acquisition is in advanced stage in 06 ULBs and in other 06 ULBs also, the acquisition process is initiated. In another ULB i.e., Ichapuram, Government Land has been identified for construction of STP.

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- Advance possession of the Government land to an extent of Ac.52.71 cents has been taken for the construction of 53 STPs with a capacity of 131.37 MLD under SBM 2.0 and works are awarded and grounded.
- In Phase-II, for the construction of 22 STPs in 16 ULBs, it is proposed to acquire Ac.49.38 cents private land and in Phase-III also it is proposed to acquire private land for construction of 97 STPs in 39 ULBs, under SBM 2.0.
- Reuse of treated water is enhanced to 233.83 MLD from 119.90 MLD (as stated previously), and steps for increasing the usage in other ULBs have also been initiated.

Legacy Waste Treatment:

- Out of 85 Lakh MTs of Legacy Waste, so far, 41.10 lakh MTs (48.35%) of Legacy Waste has been treated, and treatment completed in full in 19 ULBs. In other clustered ULBs, the treatment is in progress and all efforts have been made to complete the treatment by March, 2026.

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18. It is also submitted that the Swachh Bharat Mission 2.0 is for a mission period of 5 years (1st October, 2021 to 1st October, 2026) by which time all Urban Local Bodies should become Garbage Free. Government of Andhra Pradesh is committed fully for achievement of SBM Goals.

19. It is, therefore, prayed that this Hon'ble Tribunal may be pleased to consider the status report submitted by the State of Andhra Pradesh in compliance of the directions dated 11.01.2024 and may be pleased to pass such other order or orders deemed fit and proper in the circumstances of the case and in the interest of justice.

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Solemnly affirmed and signed his name
in my presence of this the 11 day of July, 2024
at Amaravati.

BEFORE ME

ATTESTOR

ANDHRA PRADESH NOTARY Name: K. Ravindra Nath Tagore Vijayawada GOMS No: 294 GOVERNMENT OF INDIA

VERIFICATION STATEMENT

I, Neerabh Kumar Prasad, S/o Sri Govind Prasad, aged about 60 years, Occ: Chief Secretary to Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, being the Respondent/person well acquainted with the facts, do hereby verify and state that the contents of the above paras of the Affidavit are true and correct to the best of my knowledge.

Hence, verified at Amaravati on this the 11 day of July, 2024.

Counsel for the State of Andhra Pradesh

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ANDHRA PRADESH * GOVERNMENT OF INDIA *
NOTARY
Name
K. Ravindra Nath
Vijayawada
GOMS No.
NOTARIAL

11/7/2024
K. RAVINDRA NATH TAGORE
B.Com., LL.B.,
NOTARY
VIJAYAWADA - ANDHRA PRADESH

ULB wise Quantities of Legacy Waste Treated & Land Reclaimed

Annexure-I

Sl.No.	(i) Name of District	(ii) Name of the ULB	(iii) Area covered by the legacy waste		(iv) Quantity of the waste in each site	Quantity of waste remediated	% of Qty Remediated	Land Reclaimed after Completion
			in SqKm	Acres	MT	MT		Acres
1	2	3	4	5	6	7	8	9
1	Srikakulam	Amadalavalasa	0.015	3.75	6679	0	0%	0
2	Srikakulam	Ichapuram	0.01	2.50	6260	0	0%	0
3	Srikakulam	Palasa Kasibugga	0.016	4.00	9626	0	0%	0
4	Srikakulam	Srikakulam	0.078	19.35	237841	76165	32%	0
5	Vizinagaram	Bobbili	0.011	2.75	14711	0	0%	0
6	Vizinagaram	Rajam	0.014	3.50	12849	0	0%	0
7	Vizinagaram	Nellimarla	0.014	3.50	7727	0	0%	0
8	Vizinagaram	Vizianagaram	0.041	10.00	206101	24272	12%	0
9	Manyam	Palakonda	0.004	1.00	7700	0	0%	0
10	Manyam	Parvathipuram	0.014	3.50	11921	0	0%	0
11	Manyam	Salur	0.014	3.50	12042	0	0%	0
12	Visakhapatnam	GVMC	0.324	80.00	960000	815394	85%	0
13	Anakapalli	Narsipatnam	0.006	1.50	6250	0	0%	0
14	Anakapalli	Yelamanchali	0.012	3.00	8719	8719	100%	3
15	Kakinada	Peddapuram	0.012	3.05	19612	0	0%	0
16	Kakinada	Tuni	0.003	0.75	22098	0	0%	0
17	Kakinada	Yeleswaram	0.001	0.30	11022	0	0%	0
18	Kakinada	Samalkot	0.012	3.00	37786	0	0%	0
19	Kakinada	Pithapuram	0.021	5.17	24910	0	0%	0
20	Kakinada	Gollaprollu	0.008	2.00	13135	0	0%	0
21	Kakinada	Kakinada	0.059	14.66	362375	44800	12%	0
22	Konaseema	Amalapuram	0.012	3.00	27910	24772	89%	0
23	Konaseema	Ramachandrapuram	0.013	3.30	22143	0	0%	0
24	Konaseema	Mandapeta	0.012	2.98	8779	0	0%	0
25	Konaseema	Mumidivaram	0.004	1.00	5624	0	0%	0
26	East Godavari	Rajahmahendravaram	0.032	8.00	512495	0	0%	0
27	East Godavari	Nidadavole	0.019	4.65	37207	27101	73%	0
28	East Godavari	Kovvur	0.002	0.50	8775	8775	100%	1
29	West Godavari	Narsapur	0.036	8.80	51312	0	0%	0
30	West Godavari	Akivedu	0.003	0.75	7312	0	0%	0
31	West Godavari	Bhimavaram	0.001	0.15	12545	9562	76%	0
32	West Godavari	Tadepalligudem	0.02	4.94	14320	14320	100%	5
33	West Godavari	Tanuku	0.022	5.46	74206	54897	74%	0
34	West Godavari	Palacole	0.01	2.54	25181	25181	100%	3
35	Eluru	Eluru	0.105	25.88	45282	7694	17%	0
36	Eluru	Chinthalapudi	0.002	0.50	7300	0	0%	0
37	Eluru	Jangareddygudem	0.08	19.77	18736	0	0%	0
38	Eluru	Nuzivid	0.02	5.00	15995	15995	100%	5
39	Krishna	Pedana	0.004	1.00	5821	0	0%	0
40	Krishna	Gudivada	0.019	4.67	50921	50921	100%	5
41	Krishna	Vuyyuru	0.004	1.00	10000	0	0%	0
42	Krishna	YSR Tadigadapa	0.013	3.20	50000	46904	94%	0
43	Krishna	Machilipatnam	0.007	1.75	52267	49491	95%	0
44	NTR	Vijayawada	0.179	44.31	648000	648000	100%	44

Sl.No.	(i) Name of District	(ii) Name of the ULB	(iii) Area covered by the legacy waste		(iv) Quantity of the waste in each site	Quantity of waste remediated	% of Qty Remediated	Land Reclaimed after Completion
			in SqKm	Acres	MT	MT		Acres
1	2	3	4	5	6	7	8	9
45	NTR	Nandigama	0.011	2.60	28049	0	0%	0
46	NTR	Jaggiahpeta	0.017	4.08	16552	0	0%	0
47	NTR	Tiruvuru	0.004	1.10	20842	2301	11%	0
48	NTR	Kondapalli	0.002	0.50	4957	4957	100%	1
49	Guntur	Tenali	0.016	4.00	63555	0	0%	0
50	Guntur	Ponnur	0.016	4.00	56466	46030	82%	0
51	Guntur	Mangalagiri Tadepalli	0.018	4.38	228875	228875	100%	4
52	Guntur	Guntur	0.145	35.74	480000	240000	50%	0
53	Bapatla	Bapatla	0.028	6.99	67903	0	0%	0
54	Bapatla	Repalle	0.006	1.38	53602	6000	11%	0
55	Bapatla	Chirala	0.032	8.00	12978	0	0%	0
56	Bapatla	Addanki	0.028	7.00	12876	0	0%	0
57	Palnadu	Gurajala	0.003	0.70	9198	0	0%	0
58	Palnadu	Dachepalli	0.005	1.20	16911	0	0%	0
59	Palnadu	Piduguralla	0.004	1.00	77813	0	0%	0
60	Palnadu	Macherla	0.005	1.20	3881	0	0%	0
61	Palnadu	Sattenapalli	0.012	3.00	50000	23742	47%	0
62	Palnadu	Vinukonda	0.006	1.50	64078	0	0%	0
63	Palnadu	Narasaraopeta	0.038	9.50	23763	22000	93%	0
64	Palnadu	Chilakaluripet	0.054	13.36	168698	168698	100%	13
65	Prakasam	Markapur	0.007	1.80	8691	0	0%	0
66	Prakasam	Giddalur	0.012	2.90	10672	0	0%	0
67	Prakasam	Chimakurthy	0.011	2.70	17378	0	0%	0
68	Prakasam	Podili	0.002	0.60	5840	0	0%	0
69	Prakasam	Kanigiri	0.019	4.60	13301	0	0%	0
70	Prakasam	Darsi	0.003	0.80	10950	0	0%	0
71	Prakasam	Ongole	0.016	4.00	65902	65902	100%	4
72	SPS Nellore	Kavali	0.029	7.20	113081	0	0%	0
73	SPS Nellore	Alluru	0.002	0.50	5125	0	0%	0
74	SPS Nellore	Kandukur	0.019	4.60	16157	0	0%	0
75	SPS Nellore	Buchireddypalem	0.004	1.00	15483	0	0%	0
76	SPS Nellore	Atmakur	0.045	11.00	11754	0	0%	0
77	SPS Nellore	Gudur	0.026	6.40	35569	0	0%	0
78	SPS Nellore	Nellore	0.115	28.29	686810	2469	0%	0
79	Kurnool	Gudur	0.004	1.00	17901	0	0%	0
80	Kurnool	Adoni	0.09	22.12	34132	33500	98%	0
81	Kurnool	Yemmiganur	0.032	8.00	108597	1784	2%	0
82	Kurnool	Kurnool	0.076	18.85	150000	148000	99%	0
83	Nandyal	Allagadda	0.004	1.07	27259	0	0%	0
84	Nandyal	Bethamcherla	0.003	0.70	8030	0	0%	0
85	Nandyal	Atmakur	0.022	5.50	11444	0	0%	0
86	Nandyal	Nandikotkur	0.019	4.60	11712	0	0%	0
87	Nandyal	Dhone	0.292	72.10	73957	27498	37%	0
88	Nandyal	Nandyal	0.077	19.10	66475	59828	90%	0
89	Ananthapuramu	Rayadurg	0.021	5.30	67039	0	0%	0
90	Ananthapuramu	Kalyandurgam	0.019	4.70	14426	0	0%	0

Sl.No.	(i) Name of District	(ii) Name of the ULB	(iii) Area covered by the legacy waste		(iv) Quantity of the waste in each site	Quantity of waste remediated	% of Qty Remediated	Land Reclaimed after Completion
			in SqKm	Acres	MT	MT		Acres
1	2	3	4	5	6	7	8	9
91	Ananthapuramu	Tadipatri	0.04	9.97	127237	0	0%	0
92	Ananthapuramu	Gooty	0.036	9.00	31564	0	0%	0
93	Ananthapuramu	Guntakal	0.103	25.40	156000	156000	100%	25
94	Ananthapuramu	Ananthapuramu	0.047	11.69	332485	332485	100%	12
95	Sri Satyasai	Dharmavaram	0.061	15.00	240000	240000	100%	15
96	Sri Satyasai	Penukonda	0.003	0.80	6424	0	0%	0
97	Sri Satyasai	Hindupur	0.026	6.50	61499	0	0%	0
98	Sri Satyasai	Madakasira	0.03	7.36	14208	0	0%	0
99	Sri Satyasai	Kadiri	0.008	1.98	22987	0	0%	0
100	Sri Satyasai	Puttaparthi	0.02	5.00	29507	0	0%	0
101	YSR Kadapa	Kadapa	0.112	27.60	108012	43804	41%	0
102	YSR Kadapa	Proddatur	0.089	22.00	57914	0	0%	0
103	YSR Kadapa	Jammalamadugu	0.023	5.65	9477	0	0%	0
104	YSR Kadapa	Mydukur	0.015	3.80	9828	9828	100%	4
105	YSR Kadapa	Yerraguntla	0.005	1.20	6235	0	0%	0
106	YSR Kadapa	Kamalapuram	0.003	0.75	2555	0	0%	0
107	YSR Kadapa	Pulivendula	0.041	10.00	27283	27283	100%	10
108	YSR Kadapa	Badvel	0.012	2.90	18993	18993	100%	3
109	Annamayya	Madanapalle	0.172	42.56	30084	13000	43%	0
110	Annamayya	B.Kothakota	0.002	0.60	6935	0	0%	0
111	Annamayya	Rajampeta	0.051	12.50	11817	0	0%	0
112	Annamayya	Rayachoti	0.074	18.16	17146	17146	100%	18
113	Chittoor	Chittoor	0.067	16.60	135397	13540	10%	0
114	Chittoor	Punganur	0.036	8.90	9526	0	0%	0
115	Chittoor	Palamaneru	0.019	4.80	11965	0	0%	0
116	Chittoor	Nagari	0.026	6.40	9221	0	0%	0
117	Chittoor	Puttur	0.014	3.50	11015	0	0%	0
118	Chittoor	Kuppam	0.002	0.60	2555	0	0%	0
119	Tirupati	Tirupati	0.102	25.26	204000	204000	100%	25
120	Tirupati	Srikalahasti	0.04	9.88	46000	0	0%	0
121	Tirupati	Venkatagiri	0.028	6.83	8088	0	0%	0
122	Tirupati	Sullurpet	0.012	3.07	31409	0	0%	0
123	Tirupati	Naidupet	0.012	3.00	12963	0	0%	0
Total			**4.06**	**1003.85**	**8590505**	**4110626**	**48%**	**199.41**

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Status of Solid Waste Management in ULBs

Annexure-II

S. No	Name of the ULB	Total Qty of Wet Waste Generation (inTPD)	Wet waste processed in	Qty Wet Waste Processed (in TPD)	Dry Waste Processing			
					Combustable Waste Processed at		Waste Processed (in TPD)	Dry Waste Processed at MRF (in TPD)
					Waste to Energy	Cement Plants		
1	2	3	4	5	6	7	8	9
1	Amudalavalasa	19	Watse to Compost	11	WtE Vizag	-	6	2
2	Ichchapuram	18	Watse to Compost	11	WtE Vizag	-	6	1
3	Palasa- kasibugga	28	Watse to Compost	17	WtE Vizag	-	10	1
4	Rajam	21	Watse to Compost	12	WtE Vizag	-	7	2
5	Bobbili	29	Watse to Compost	16	WtE Vizag	-	12	1
6	Salur	24	Watse to Compost	16	WtE Vizag	-	7	1
7	GVMC	918	Watse to Compost	519	WtE Vizag	-	353	46
8	Narsipatnam	30	Watse to Compost	16	WtE Vizag	-	12	2
9	Yellamanchili	23	Watse to Compost	13	WtE Vizag	-	8	2
10	Adoni	83	Existing CNG	23	-	Connected to Cement Factories	14	46
11	Nuzivid	29	Watse to Compost	16	WtE Guntur	-	10	3
12	Tiruvuru	17	Watse to Compost	9	WtE Guntur	-	6	2
13	Tenali	80	Watse to Compost	44	WtE Guntur	-	32	4
14	Sattenpalle	28	CNG - Piduguralla	13	WtE Guntur	-	10	5
15	Narsaraopet	57	CNG - Piduguralla	13	WtE Guntur	-	30	14
16	Piduguralla	31	Existing CNG	13	WtE Guntur	-	12	6
17	Allagadda	20	Watse to Compost	11	-	Connected to Cement Factories	4	5
18	Rayadurgam	30	Watse to Compost	18	-	Connected to Cement Factories	4	8
19	Puttaparty	15	Watse to Compost	8	-	Connected to Cement Factories	3	4
20	Yemmiganur	46	CNG – Adoni	23	-	Connected to Cement Factories	8	15
21	Anantapur	131	Windrow composting	81	-	Connected to Cement Factories	20	30
22	Atmakur K	22	Windrow composting	13	-	Connected to Cement Factories	3	6
23	Badvel	35	ISWM Functional	20	-	Connected to Cement Factories	6	9
24	Dhone	29	Windrow composting	18	-	Connected to Cement Factories	5	6
25	Markapur	35	Watse to Compost	19	WtE Guntur	-	14	2
26	Giddalur	19	Watse to Compost	11	-	Connected to Cement Factories	3	5
27	Kanigiri	22	Watse to Compost	12	WtE Guntur	-	8	2

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S. No	Name of the ULB	Total Qty of Wet Waste Generation (inTPD)	Wet waste processed in	Qty Wet Waste Processed (in TPD)	Dry Waste Processing			
					Combustable Waste Processed at		Waste Processed (in TPD)	Dry Waste Processed at MRF (in TPD)
					Waste to Energy	Cement Plants		
1	2	3	4	5	6	7	8	9
28	Chirala	42	Watse to Compost	25	WtE Guntur	-	15	2
29	Gudivada	58	Windrow composting	32	WtE Guntur	-	23	3
30	Palamaneru	25	Watse to Compost	15	-	Connected to Cement Factories	3	7
31	Punganur	27	Watse to Compost	16	-	Connected to Cement Factories	4	7
32	Madanpalle	67	Existing CNG	28	-	Connected to Cement Factories	11	28
33	Sullurpet	22	Watse to Compost	12	WtE Guntur	-	7	3
34	Srikakulam	65	ISWM Functional	35	WtE Vizag	-	27	3
35	Palakonda	16	Windrow composting	8	WtE Vizag	-	6	2
36	Vizianagaram	119	ISWM Functional	65	WtE Vizag	-	48	6
37	Parvathipuram	26	Windrow composting	14	WtE Vizag	-	9	3
38	Nellimarla	14	Windrow composting	8	WtE Vizag	-	5	1
39	Gudur N	36	Windrow composting	19	-	Connected to Cement Factories	10	7
40	Guntakal	62	Windrow composting	32	-	Connected to Cement Factories	11	19
41	Jaggaiahpet	26	Windrow composting	14	WtE Guntur	-	8	4
42	Jammalamadugu	22	Watse to Compost	12	-	Connected to Cement Factories	4	6
43	Pedana	16	Windrow composting	9	WtE Guntur	-	5	2
44	Vuyyuru	20	Windrow composting	11	WtE Guntur	-	6	3
45	Guntur	363	Windrow composting	200	WtE Guntur	-	148	15
46	Mangalagiri -Tadepalle	70	Windrow composting	38	WtE Guntur	-	28	4
47	Ponnur	29	Watse to Compost	16	WtE Guntur	-	9	4
48	Chilakaluripet	49	Windrow composting	27	WtE Guntur	-	20	2
49	Bapatla	34	Windrow composting	19	WtE Guntur	-	10	5
50	Repalle	25	Watse to Compost	13	WtE Guntur	-	8	4
51	Vinukonda	30	ISWM Functional	16	WtE Guntur	-	9	5
52	Macherla	28	Watse to Compost	19	WtE Guntur	-	8	1
53	Kadapa	167	Windrow composting	95	-	Connected to Cement Factories	26	46
54	Dharmavaram	62	Windrow composting	35	-	Connected to Cement Factories	11	16
55	Kadiri	43	Windrow composting	24	-	Connected to Cement Factories	7	12

S. No	Name of the ULB	Total Qty of Wet Waste Generation (inTPD)	Wet waste processed in	Qty Wet Waste Processed (in TPD)	Dry Waste Processing			
					Combustable Waste Processed at		Waste Processed (in TPD)	Dry Waste Processed at MRF (in TPD)
					Waste to Energy	Cement Plants		
1	2	3	4	5	6	7	8	9
56	Gooty	24	Windrow composting	13	-	Connected to Cement Factories	4	7
57	Hindupur	74	Windrow composting	40	-	Connected to Cement Factories	13	21
58	Kurnool	224	Windrow composting	128	-	Connected to Cement Factories	36	60
59	Kalyandurgam	21	WtC Functional	11	-	Connected to Cement Factories	4	6
60	Madakasira	12	Windrow composting	7	-	Connected to Cement Factories	2	3
61	Machilipatnam	89	Windrow composting	49	WtE Guntur	-	36	4
62	Mydukur	22	Windrow composting	12	-	Connected to Cement Factories	3	7
63	Nandigama	22	Windrow composting	12	WtE Guntur	-	7	3
64	Nandikotkur	23	Windrow composting	13	-	Connected to Cement Factories	4	6
65	Gudur K	14	Windrow composting	8	-	Connected to Cement Factories	2	4
66	Nandyal	98	Windrow composting	59	-	Connected to Cement Factories	16	23
67	Proddutur	79	Windrow composting	44	-	Connected to Cement Factories	13	22
68	Pulivendula	32	Watse to Compost	19	-	Connected to Cement Factories	5	8
69	Rajahmundry	168	ISWM Functional	92	WtE Vizag	-	68	8
70	Rajampeta	23	Windrow composting	13	-	Connected to Cement Factories	4	6
71	Rayachoti	44	ISWM Functional	26	-	Connected to Cement Factories	7	11
72	Tadipatri	53	Watse to Compost	31	-	Connected to Cement Factories	9	13
73	Tirupati	208	Existing CNG	110	-	Connected to Cement Factories	35	63
74	Ongole	123	Windrow composting	68	WtE Guntur	-	49	6
75	Chimakurthy	17	Watse to Compost	9	WtE Guntur	-	5	3
76	Addanki	20	Watse to Compost	11	WtE Guntur	-	6	3
77	Kandukur	28	Windrow composting	14	WtE Guntur	-	10	4
78	Kakinada	159	ISWM Functional	87	WtE Vizag	-	64	8
79	Vijayawada	507	Watse to Compost	279	WtE Guntur	-	205	23
80	Gollaprolu	11	Windrow composting	6	WtE Vizag	-	3	2
81	Pithapuram	25	Windrow composting	13	WtE Vizag	-	8	4
82	Peddapuram	24	Windrow composting	13	WtE Vizag	-	7	4

S. No	Name of the ULB	Total Qty of Wet Waste Generation (inTPD)	Wet waste processed in	Qty Wet Waste Processed (in TPD)	Dry Waste Processing			
					Combustable Waste Processed at		Waste Processed (in TPD)	Dry Waste Processed at MRF (in TPD)
					Waste to Energy	Cement Plants		
1	2	3	4	5	6	7	8	9
83	Samalkota	28	Windrow composting	16	WtE Vizag	-	8	4
84	Yeleswaram	16	Windrow composting	9	WtE Vizag	-	5	2
85	Ramachandrapuram	21	Windrow composting	12	WtE Vizag	-	6	3
86	Mandapeta	26	Windrow composting	14	WtE Vizag	-	8	4
88	Tuni	12	Windrow composting	6	WtE Vizag	-	4	2
88	Mummidivaram	26	Windrow composting	14	WtE Vizag	-	8	4
89	Amalapuram	26	Watse to Compost	14	WtE Vizag	-	8	4
90	Eluru	106	Windrow composting	59	WtE Guntur	-	42	5
91	Tadepalligudem	51	Windrow composting	28	WtE Guntur	-	20	3
92	Tanuku	44	Windrow composting	24	WtE Guntur	-	13	7
93	Palakollu	33	Windrow composting	18	WtE Guntur	-	10	5
94	Narsapuram	29	Windrow composting	16	WtE Guntur	-	9	4
95	Bhimavaram	69	Windrow composting	38	WtE Guntur	-	28	3
96	Nidadavole	21	Windrow composting	12	WtE Guntur	-	6	3
97	Kovvur	19	Clustered with ISWM Rajahmundry	10	WtE Vizag	-	6	3
98	JangareddyGudem	26	Windrow composting	14	WtE Guntur	-	8	4
99	Chittoor	92	Windrow composting	55	-	Connected to Cement Factories	16	21
100	SriKalahasti	39	Windrow composting	23	-	Connected to Cement Factories	7	9
101	Nagari	30	Windrow composting	17	-	Connected to Cement Factories	6	7
102	Puttur	26	Windrow composting	15	-	Connected to Cement Factories	5	6
103	Nellore	300	Windrow composting	165	WtE Guntur	-	120	15
104	Venkatagiri	25	ISWM Functional	13	WtE Guntur		8	4
105	Yerraguntla	17	Windrow composting	10	-	Connected to Cement Factories	4	3
106	Naidupet	22	Windrow composting	12	WtE Guntur	-	7	3
107	Atmakur N	15	Windrow composting	8	WtE Guntur	-	5	2
108	Kavali	51	Windrow composting	28	WtE Guntur	-	20	3
109	Kondapalli	21	ISWM Functional	12	WtE Guntur	-	6	3

S. No	Name of the ULB	Total Qty of Wet Waste Generation (inTPD)	Wet waste processed in	Qty Wet Waste Processed (in TPD)	Dry Waste Processing			
					Combustable Waste Processed at		Waste Processed (in TPD)	Dry Waste Processed at MRF (in TPD)
					Waste to Energy	Cement Plants		
1	2	3	4	5	6	7	8	9
110	Akiveedu	11	Windrow composting	6	WtE Guntur	-	2	3
111	Dachepali	11	Clustered with Existing Bio CNG Piduguralla	6	WtE Guntur	-	3	2
112	Gurazala	9	Clustered with Watse to Compost, Macherla	5	WtE Guntur	-	3	1
113	Darsi	12	Windrow composting	6	WtE Guntur	-	4	2
114	BuchireddyPalem	12	Windrow composting	6	WtE Guntur	-	4	2
115	Penukonda	10	Clustered with Watse to Compost, Puttaparthi	5	-	Connected to Cement Factories	2	3
116	Bethamcharla	14	Windrow composting	9	-	Connected to Cement Factories	2	3
117	Kamlapuram	7	Windrow composting	4	-	Connected to Cement Factories	1	2
118	Kuppam	15	Windrow composting	9	-	Connected to Cement Factories	3	3
119	Y.S.R. -Tadigadapa	29	Clustered with Watse to Compost, Vijayawada	19	WtE Guntur	-	9	1
120	Chintalapudi	4	Windrow composting	2	WtE Guntur	-	1	1
121	Podili	6	Clustered with Watse to Compost, Kanigiri	3	WtE Guntur	-	2	1
122	Alluru	9	Windrow composting	5	WtE Guntur	-	3	1
123	B.KothaKota	6	Windrow composting	3	-	Connected to Cement Factories	1	2

Summary			
S.No	Organic Material (Wet Waste)	Ulb Count	Quantity
1	Bio-CNG	8	229
2	waste to compost	37	1313
3	ISWM	10	376
4	Windrow Composting	68	1872
Total		123	3790

Summary		
S.No	Dry Waste	Ulb Count
1	WtE Guntur	53
2	WtE Visakhapatnam	27
3	Connected to Cement Factories	43
4	MRF	123
Total		123

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ULB wise Quantities of Legacy Waste Treated & Land Reclaimed

Annexure-III

Sl.No.	(i) Name of District	(ii) Name of the ULB	(iii) Area covered by the legacy waste		(iv) Quantity of the waste in each site	Quantity of waste remediated	% of Qty Remediated	Land Reclaimed after Completion
			in SqKm	Acres	MT	MT		Acres
1	2	3	4	5	6	7	8	9
1	Srikakulam	Amadalavalasa	0.015	3.75	6679	0	0%	0
2	Srikakulam	Ichapuram	0.01	2.50	6260	0	0%	0
3	Srikakulam	Palasa Kasibugga	0.016	4.00	9626	0	0%	0
4	Srikakulam	Srikakulam	0.078	19.35	237841	76165	32%	0
5	Vizinagaram	Bobbili	0.011	2.75	14711	0	0%	0
6	Vizinagaram	Rajam	0.014	3.50	12849	0	0%	0
7	Vizinagaram	Nellimarla	0.014	3.50	7727	0	0%	0
8	Vizinagaram	Vizianagaram	0.041	10.00	206101	24272	12%	0
9	Manyam	Palakonda	0.004	1.00	7700	0	0%	0
10	Manyam	Parvathipuram	0.014	3.50	11921	0	0%	0
11	Manyam	Salur	0.014	3.50	12042	0	0%	0
12	Visakhapatnam	GVMC	0.324	80.00	960000	815394	85%	0
13	Anakapalli	Narsipatnam	0.006	1.50	6250	0	0%	0
14	Anakapalli	Yelamanchali	0.012	3.00	8719	8719	100%	3
15	Kakinada	Peddapuram	0.012	3.05	19612	0	0%	0
16	Kakinada	Tuni	0.003	0.75	22098	0	0%	0
17	Kakinada	Yeleswaram	0.001	0.30	11022	0	0%	0
18	Kakinada	Samalkot	0.012	3.00	37786	0	0%	0
19	Kakinada	Pithapuram	0.021	5.17	24910	0	0%	0
20	Kakinada	Gollaprollu	0.008	2.00	13135	0	0%	0
21	Kakinada	Kakinada	0.059	14.66	362375	44800	12%	0
22	Konaseema	Amalapuram	0.012	3.00	27910	24772	89%	0
23	Konaseema	Ramachandrapuram	0.013	3.30	22143	0	0%	0
24	Konaseema	Mandapeta	0.012	2.98	8779	0	0%	0
25	Konaseema	Mumidivaram	0.004	1.00	5624	0	0%	0
26	East Godavari	Rajahmahendravaram	0.032	8.00	512495	0	0%	0
27	East Godavari	Nidadavole	0.019	4.65	37207	27101	73%	0
28	East Godavari	Kovvur	0.002	0.50	8775	8775	100%	1
29	West Godavari	Narsapur	0.036	8.80	51312	0	0%	0
30	West Godavari	Akivedu	0.003	0.75	7312	0	0%	0
31	West Godavari	Bhimavaram	0.001	0.15	12545	9562	76%	0
32	West Godavari	Tadepalligudem	0.02	4.94	14320	14320	100%	5
33	West Godavari	Tanuku	0.022	5.46	74206	54897	74%	0
34	West Godavari	Palacole	0.01	2.54	25181	25181	100%	3
35	Eluru	Eluru	0.105	25.88	45282	7694	17%	0
36	Eluru	Chinthalapudi	0.002	0.50	7300	0	0%	0
37	Eluru	Jangareddygudem	0.08	19.77	18736	0	0%	0
38	Eluru	Nuzivid	0.02	5.00	15995	15995	100%	5
39	Krishna	Pedana	0.004	1.00	5821	0	0%	0
40	Krishna	Gudivada	0.019	4.67	50921	50921	100%	5
41	Krishna	Vuyyuru	0.004	1.00	10000	0	0%	0
42	Krishna	YSR Tadigadapa	0.013	3.20	50000	46904	94%	0
43	Krishna	Machilipatnam	0.007	1.75	52267	49491	95%	0
44	NTR	Vijayawada	0.179	44.31	648000	648000	100%	44

Sl.No.	(i) Name of District	(ii) Name of the ULB	(iii) Area covered by the legacy waste		(iv) Quantity of the waste in each site	Quantity of waste remediated	% of Qty Remediated	Land Reclaimed after Completion
			in SqKm	Acres	MT	MT		Acres
1	2	3	4	5	6	7	8	9
45	NTR	Nandigama	0.011	2.60	28049	0	0%	0
46	NTR	Jaggiahpeta	0.017	4.08	16552	0	0%	0
47	NTR	Tiruvuru	0.004	1.10	20842	2301	11%	0
48	NTR	Kondapalli	0.002	0.50	4957	4957	100%	1
49	Guntur	Tenali	0.016	4.00	63555	0	0%	0
50	Guntur	Ponnur	0.016	4.00	56466	46030	82%	0
51	Guntur	Mangalagiri Tadepalli	0.018	4.38	228875	228875	100%	4
52	Guntur	Guntur	0.145	35.74	480000	240000	50%	0
53	Bapatla	Bapatla	0.028	6.99	67903	0	0%	0
54	Bapatla	Repalle	0.006	1.38	53602	6000	11%	0
55	Bapatla	Chirala	0.032	8.00	12978	0	0%	0
56	Bapatla	Addanki	0.028	7.00	12876	0	0%	0
57	Palnadu	Gurajala	0.003	0.70	9198	0	0%	0
58	Palnadu	Dachepalli	0.005	1.20	16911	0	0%	0
59	Palnadu	Piduguralla	0.004	1.00	77813	0	0%	0
60	Palnadu	Macherla	0.005	1.20	3881	0	0%	0
61	Palnadu	Sattenapalli	0.012	3.00	50000	23742	47%	0
62	Palnadu	Vinukonda	0.006	1.50	64078	0	0%	0
63	Palnadu	Narasaraopeta	0.038	9.50	23763	22000	93%	0
64	Palnadu	Chilakaluripet	0.054	13.36	168698	168698	100%	13
65	Prakasam	Markapur	0.007	1.80	8691	0	0%	0
66	Prakasam	Giddalur	0.012	2.90	10672	0	0%	0
67	Prakasam	Chimakurthy	0.011	2.70	17378	0	0%	0
68	Prakasam	Podili	0.002	0.60	5840	0	0%	0
69	Prakasam	Kanigiri	0.019	4.60	13301	0	0%	0
70	Prakasam	Darsi	0.003	0.80	10950	0	0%	0
71	Prakasam	Ongole	0.016	4.00	65902	65902	100%	4
72	SPS Nellore	Kavali	0.029	7.20	113081	0	0%	0
73	SPS Nellore	Alluru	0.002	0.50	5125	0	0%	0
74	SPS Nellore	Kandukur	0.019	4.60	16157	0	0%	0
75	SPS Nellore	Buchireddypalem	0.004	1.00	15483	0	0%	0
76	SPS Nellore	Atmakur	0.045	11.00	11754	0	0%	0
77	SPS Nellore	Gudur	0.026	6.40	35569	0	0%	0
78	SPS Nellore	Nellore	0.115	28.29	686810	2469	0%	0
79	Kurnool	Gudur	0.004	1.00	17901	0	0%	0
80	Kurnool	Adoni	0.09	22.12	34132	33500	98%	0
81	Kurnool	Yemmiganur	0.032	8.00	108597	1784	2%	0
82	Kurnool	Kurnool	0.076	18.85	150000	148000	99%	0
83	Nandyal	Allagadda	0.004	1.07	27259	0	0%	0
84	Nandyal	Bethamcherla	0.003	0.70	8030	0	0%	0
85	Nandyal	Atmakur	0.022	5.50	11444	0	0%	0
86	Nandyal	Nandikotkur	0.019	4.60	11712	0	0%	0
87	Nandyal	Dhone	0.292	72.10	73957	27498	37%	0
88	Nandyal	Nandyal	0.077	19.10	66475	59828	90%	0
89	Ananthapuramu	Rayadurg	0.021	5.30	67039	0	0%	0
90	Ananthapuramu	Kalyandurgam	0.019	4.70	14426	0	0%	0

Sl.No.	(i) Name of District	(ii) Name of the ULB	(iii) Area covered by the legacy waste		(iv) Quantity of the waste in each site	Quantity of waste remediated	% of Qty Remediated	Land Reclaimed after Completion
			in SqKm	Acres	MT	MT		Acres
1	2	3	4	5	6	7	8	9
91	Ananthapuramu	Tadipatri	0.04	9.97	127237	0	0%	0
92	Ananthapuramu	Gooty	0.036	9.00	31564	0	0%	0
93	Ananthapuramu	Guntakal	0.103	25.40	156000	156000	100%	25
94	Ananthapuramu	Ananthapuramu	0.047	11.69	332485	332485	100%	12
95	Sri Satyasai	Dharmavaram	0.061	15.00	240000	240000	100%	15
96	Sri Satyasai	Penukonda	0.003	0.80	6424	0	0%	0
97	Sri Satyasai	Hindupur	0.026	6.50	61499	0	0%	0
98	Sri Satyasai	Madakasira	0.03	7.36	14208	0	0%	0
99	Sri Satyasai	Kadiri	0.008	1.98	22987	0	0%	0
100	Sri Satyasai	Puttaparthi	0.02	5.00	29507	0	0%	0
101	YSR Kadapa	Kadapa	0.112	27.60	108012	43804	41%	0
102	YSR Kadapa	Proddatur	0.089	22.00	57914	0	0%	0
103	YSR Kadapa	Jammalamadugu	0.023	5.65	9477	0	0%	0
104	YSR Kadapa	Mydukur	0.015	3.80	9828	9828	100%	4
105	YSR Kadapa	Yerraguntla	0.005	1.20	6235	0	0%	0
106	YSR Kadapa	Kamalapuram	0.003	0.75	2555	0	0%	0
107	YSR Kadapa	Pulivendula	0.041	10.00	27283	27283	100%	10
108	YSR Kadapa	Badvel	0.012	2.90	18993	18993	100%	3
109	Annamayya	Madanapalle	0.172	42.56	30084	13000	43%	0
110	Annamayya	B.Kothakota	0.002	0.60	6935	0	0%	0
111	Annamayya	Rajampeta	0.051	12.50	11817	0	0%	0
112	Annamayya	Rayachoti	0.074	18.16	17146	17146	100%	18
113	Chittoor	Chittoor	0.067	16.60	135397	13540	10%	0
114	Chittoor	Punganur	0.036	8.90	9526	0	0%	0
115	Chittoor	Palamaneru	0.019	4.80	11965	0	0%	0
116	Chittoor	Nagari	0.026	6.40	9221	0	0%	0
117	Chittoor	Puttur	0.014	3.50	11015	0	0%	0
118	Chittoor	Kuppam	0.002	0.60	2555	0	0%	0
119	Tirupati	Tirupati	0.102	25.26	204000	204000	100%	25
120	Tirupati	Srikalahasti	0.04	9.88	46000	0	0%	0
121	Tirupati	Venkatagiri	0.028	6.83	8088	0	0%	0
122	Tirupati	Sullurpet	0.012	3.07	31409	0	0%	0
123	Tirupati	Naidupet	0.012	3.00	12963	0	0%	0
Total			**4.06**	**1003.85**	**8590505**	**4110626**	**48%**	**199.41**

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Performance Results of 9 STPs in 5 ULBs

Annexure-IV

S. No	District	Name of ULB	Location of STPs	Capacity of STP (MLD)	APPCB Analysis results at the Outlet of STP				Final discharge point of STP outlet (on land / water body)	Designated Best Use Classification of water body	Performance of the STP	Installation of Real-Time Wastewater Quality Monitoring System(RTWQMS) near STPs
					pH	TSS in mg/l	BOD in mg/l	Fecal Coli MPN/100 ml				
1	Visakhapatnam	Visakhapatnam	(1) Old town, GVMC	38	7.63	37	14	NA	Partly onland for green belt development and remaining into Sea	NA	Complied	Installed and data integrated with APPCB website
2			(2) Appughar	25	7.6	30	30	NA	Partly onland for green belt development and remaining into Sea	NA	Complied	Installed and data integrated with APPCB website
3			(3) Mudasarlova	13	7.32	24	24	NA	Onland for gardening	NA	Complied	
4			(4) Narava (1st module)	54	8.11	10	10	NA	Partly supplied to HPCL and remaining into Sea	NA	Complied	Installed and data integrated with APPCB website
5			(5) Anakapalle	15	6.94	7	6	NA	Onland for irrigation	NA	Complied	
6			(6) Mantripalem	1	6.67	28	18	--	Onland for gardening	NA	Complied	
7	East Godavari	Rajamahendravar am	Hukumpeta	30	7.01	14	11	9	Partly onland for gardening and remaining into Ava drain leading to River Godavari	**Class of water- C**	Complied	Installed and data integrated with APPCB website
8	YSR Kadapa	Pulivendula	Rotarypuram	10	**No samples taken**				Ullimella Lake			Installed and data integrated with APPCB website
9	Ananthapur	Tadipatri	Gannevaripalle (Yellanuru)	3.5	7.6	15	16	NA	On land for irrigation	NA	Complied	
10	Puttaparthi		Gokulam	0.5	7.1	39	28	NA	On land for irrigation	NA	Complied	
11	Prakasam	Ongole	Koppolu	15	**No samples taken**				Partially Green belt development excess into Pothuraju Canal.	NA		Installed and data integrated with APPCB website

Annexure-V

Statement Showing the Quantities of Re-Use of Treated Water in 14 ULBs

S.No	Name of the ULB	Installed Capacity (in MLD)	Qty of treated sewage utilised (in MLD)
1	2	3	4
1	Visakhapatnam	233.00	85.93
2	Rajamahendhravaram	30.00	20.00
3	Vijayawada	130.00	45.00
4	Tirupathi	50.00	33.00
5	Narsaraopeta	15.55	8.50
6	Tadipatri	11.50	6.50
7	Puttaparthy	1.50	0.30
8	Kurnool	2.40	0.10
9	Kadapa	20.00	10.00
10	Pulivendula	10.00	2.50
11	Yemmiganuru	19.80	5.00
12	Ongole	15.00	15.00
13	Nellore	71.00	0.50
14	Eluru	5.00	1.00
	Total	**614.75**	**233.83**

Details of Sewage Generation, Existing STPs, STPs under constrn., and gap in Capcities etc., in all 123 ULBs of the State **Annexure-VI**

S. No.	Name of the District	Name of the ULB	Present Water Supply (in MLD)	Quantity of Sewage Generated (in MLD)	Capacity of Existing STPs (in MLD)	Capacity of Existing STPs constructed by APTIDCO	STPs under construction			Capacity of STPs, Under Construction (in MLD) SBM 2.0, AMRUT & APTIDCO etc., (8+9+10)	Capacity of STPs Under Tender Stage (in MLD) under SBM 2.0	Capacity of STPs sanctioned under AMRUT 2.0	Capacity of STPs sanctioned & to be taken up under SBM 2.0	Total Capacity (in MLD) Col. (6+7+11+12+13+14)	Difference	
							ENC (PH)	APTIDCO	SBM 2.0						Deficit in MLD	Surplus in MLD
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1	Srikakulam	Amadalavalsa	4.20	**3.36**	0.00	0.00	0.00	0.30	0.89	**1.19**	1.00	0	5.10	**7.29**	-	3.93
2		Ichapuram	2.63	**2.10**	0.00	0.00	0.00	0.10	1.15	**1.25**	4.80	0	0.32	**6.37**	-	4.27
3		Palasa-Kasibugga	3.00	**2.40**	0.00	0.00	0.00	0.40	0.01	**0.41**	0	0	12.39	**12.80**	-	10.40
4		Srikakulam	15.92	**12.74**	0.00	2.10	10.00	0.00	0.00	**10.00**	0.00	5.00	0.00	**17.10**	-	4.36
5	Vizianagaram	Bobbili	5.69	**4.55**	0.00	0.00	0.00	0.80	4.15	**4.95**	0	0	5.37	**10.32**	-	5.77
6		Nellimarla	2.46	**1.97**	0.00	0.00	0.00	0.30	0.00	**0.30**	0.00	0	3.69	**3.99**	-	2.02
7		Rajam	4.10	**3.28**	0.00	0.00	0.00	0.20	0.00	**0.20**	0	0	7.23	**7.43**	-	4.15
8		Vizianagaram	20.20	**16.16**	0.00	1.50	5.00	0.00	0.00	**5.00**	0	0	0.00	**6.50**	**9.66**	-
9	Parvathipuram Manyam	Palakonda	2.34	**1.87**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	5.24	**5.24**	-	3.37
10		Parvathipuram	6.50	**5.20**	0.00	0.00	0.00	0.40	0.00	**0.40**	0	0	8.39	**8.79**	-	3.59
11		Saluru	3.50	**2.80**	0.00	0.60	0.00	0.00	0.00	**0.00**	7.5	0	-0.57	**7.53**	-	4.73
12	Visakhapatnam	GVMC	334.03	**267.22**	233.00	4.00	0.00	3.90	0.00	**3.90**	0	5.00	0.00	**245.90**	**21.32**	-
13	Anakapalli	Narsipatnam	4.04	**3.23**	0.00	0.00	0.00	0.90	0.24	**1.14**	4.80	0	5.68	**11.62**	-	8.39
14		Yelamanchili	3.63	**2.90**	0.00	0.20	0.00	0.00	1.15	**1.15**	0	0	5.38	**6.73**	-	3.83
15	Kakinada	Gollaprolu	2.90	**2.32**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	3.31	**3.31**	-	0.99
16		Kakinada	45.00	**36.00**	0.00	0.00	5.00	1.50	0.00	**6.50**	0	23.00	0.00	**29.50**	**6.50**	-
17		Peddapuram	6.00	**4.80**	0.00	2.00	0.00	0.00	0.00	**0.00**	0	0	7.38	**9.38**	-	4.58
18		Pithapuram	8.00	**6.40**	0.00	0.50	0.00	0.00	2.10	**2.10**	0	0	5.62	**8.22**	-	1.82
19		Samalkota	7.25	**5.80**	0.00	1.00	0.00	0.00	0.00	**0.00**	0	0	8.31	**9.31**	-	3.51
20		Tuni	6.10	**4.88**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	8.32	**8.32**	-	3.44
21		Yeleswaram	2.63	**2.10**	0.00	0.00	0.00	0.00	0.00	**0.00**	4.70	0	-0.06	**4.64**	-	2.54
22	Dr. B.R. Ambedkar Konaseema	Amalapuram	5.36	**4.29**	0.00	0.00	0.00	1.00	0.00	**1.00**	7.40	0	0.18	**8.58**	-	4.29
23		Mandapeta	5.95	**4.76**	0.00	3.00	0.00	0.00	0.00	**0.00**	0	0	8.82	**11.82**	-	7.06
24		Mummidivaram	2.21	**1.77**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	3.70	**3.70**	-	1.93

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S. No.	Name of the District	Name of the ULB	Present Water Supply (in MLD)	Quantity of Sewage Generated (in MLD)	Capacity of Existing STPs (in MLD)	Capacity of Existing STPs constructed by APTIDCO	STPs under construction			Capacity of STPs, Under Construction (in MLD) SBM 2.0, AMRUT & APTIDCO etc., (8+9+10)	Capacity of STPs Under Tender Stage (in MLD) under SBM 2.0	Capacity of STPs sanctioned under AMRUT 2.0	Capacity of STPs sanctioned & to be taken up under SBM 2.0	Total Capacity (in MLD) Col. (6+7+11+12+13+14)	Difference	
							ENC (PH)	APTIDCO	SBM 2.0						Deficit in MLD	Surplus in MLD
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
25	Dr. B.R. Ambedkar Konaseema	Ramachandrapuram	5.17	**4.14**	0.00	0.75	0.00	1.00	0.00	**1.00**	6.70	0	-0.24	**8.21**	-	4.07
26	East Godavari	Kovvuru	4.40	**3.52**	0.00	0.00	0.00	0.30	0.00	**0.30**	0	0	5.36	**5.66**	-	2.14
		Nidadavole	5.63	**4.50**	0.00	0.00	0.00	0.50	6.70	**7.20**	0	0	-0.84	**6.36**	-	1.86
28		Rajamahendravaram	65.20	**52.16**	30.00	2.00	55.60	2.25	0.00	**57.85**	0	0	0.00	**89.85**	-	37.69
29	West Godavari	Akiveedu	2.72	**2.18**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	0.00	**0.00**	**2.18**	-
30		Bhimavaram	19.50	**15.60**	0.00	0.00	5.00	0.00	0.00	**5.00**	0	1.86	0.00	**6.86**	**8.74**	-
31		Narsapuram	7.60	**6.08**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	7.47	**7.47**	-	1.39
32		Palacole	9.00	**7.20**	0.00	3.50	0.00	0.00	9.10	**9.10**	0	0	-0.62	**11.98**	-	4.78
33		Tadepalligudem	14.10	**11.28**	0.00	2.75	5.00	0.00	0.00	**5.00**	0	7.26	0.00	**15.01**	-	3.73
34		Tanuku	9.00	**7.20**	0.00	0.00	0.00	0.50	0.14	**0.64**	0	0	10.28	**10.92**	-	3.72
35	Eluru	Chintalpudi	2.70	**2.16**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	0.00	**0.00**	**2.16**	-
36		Eluru	31.00	**24.80**	0.00	0.00	5.00	2.70	0.00	**7.70**	0	21.42	0.00	**29.12**	-	4.32
37		Jangareddygudem	7.07	**5.66**	0.00	0.00	0.00	0.40	0.00	**0.40**	5.00	0	6.62	**12.02**	-	6.36
38		Nuzividu	4.50	**3.60**	0.00	0.00	0.00	1.30	0.00	**1.30**	0	0	10.59	**11.89**	-	8.29
39	Krishna	Gudivada	12.00	**9.60**	0.00	4.30	5.00	0.00	0.00	**5.00**	0	24.78	0.00	**34.08**	-	24.48
40		Machilipatnam	14.00	**11.20**	0.00	1.20	5.00	0.00	0.00	**5.00**	0	10.14	0.00	**16.34**	-	5.14
41		Pedana	2.60	**2.08**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	4.20	**4.20**	-	2.12
42		Vuyyuru	4.28	**3.42**	0.00	0.00	0.00	1.30	0.00	**1.30**	0	0	7.20	**8.50**	-	5.08
43		YSR Tadigadappa	10.60	**8.48**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	0.00	**0.00**	**8.48**	-
44	NTR	Jaggayyapeta	4.68	**3.74**	0.00	0.00	0.00	1.60	0.00	**1.60**	0	0	12.02	**13.62**	-	9.88
45		Kondapalli	6.71	**5.37**	2.80	0.00	0.00	0.00	0.00	**0.00**	0	0	0.00	**2.80**	**2.57**	-
46		Nandigama	3.50	**2.80**	0.00	0.00	0.00	0.20	0.00	**0.20**	2.77	0	5.64	**8.61**	-	5.81
47		Tiruvuru	2.06	**1.65**	0.00	0.00	0.00	0.80	0.24	**1.04**	0	0	8.50	**9.54**	-	7.89
48		Vijayawada	213.20	**170.56**	130.00	3.30	20.00	0.00	0.00	**20.00**	0	20.00	0.00	**173.30**	-	2.74

S. No.	Name of the District	Name of the ULB	Present Water Supply (in MLD)	Quantity of Sewage Generated (in MLD)	Capacity of Existing STPs (in MLD)	Capacity of Existing STPs constructed by APTIDCO	STPs under construction			Capacity of STPs, Under Construction (in MLD) SBM 2.0, AMRUT & APTIDCO etc., (8+9+10)	Capacity of STPs Under Tender Stage (in MLD) under SBM 2.0	Capacity of STPs sanctioned under AMRUT 2.0	Capacity of STPs sanctioned & to be taken up under SBM 2.0	Total Capacity (in MLD) Col. (6+7+11+12+13+14)	Difference	
							ENC (PH)	APTIDCO	SBM 2.0						Deficit in MLD	Surplus in MLD
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
49	Guntur	Guntur	132.00	**105.60**	0.00	6.30	123.00	0.00	0.00	**123.00**	0	9.82	0.00	**139.12**	-	33.52
50		Mangalagiri Tadepalli	15.00	**12.00**	0.40	0.80	0.00	0.00	0.00	**0.00**	0	0	33.11	**34.31**	-	22.31
51		Ponnur	9.18	**7.34**	0.00	1.25	0.00	0.00	0.00	**0.00**	0.00	0	8.09	**9.34**	-	2.00
52		Tenali	17.80	**14.24**	0.00	0.60	12.00	0.00	0.00	**12.00**	0	8.00	0.00	**20.60**	-	6.36
53	Palnadu	Chilakaluripeta	12.00	**9.60**	0.00	2.80	5.00	0.00	0.00	**5.00**	0	15.50	0.00	**23.30**	-	13.70
54		Dachepalli	2.50	**2.00**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	0.00	**0.00**	**2.00**	-
55		Gurajala	1.90	**1.52**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	0.00	**0.00**	**1.52**	-
56		Macherla	6.00	**4.80**	0.00	0.50	0.00	0.00	0.00	**0.00**	9.90	0	0.31	**10.71**	-	5.91
57		Narsaraopeta	18.25	**14.60**	15.55	0.00	0.00	0.00	0.00	**0.00**	0	3.00	0.00	**18.55**	-	3.95
58		Piduguralla	3.00	**2.40**	0.00	1.30	0.00	0.00	11.10	**11.10**	0	0	4.04	**16.44**	-	14.04
59		Sattenapelle	9.00	**7.20**	0.00	0.00	0.00	0.00	0.00	**0.00**	9.47	0	-0.11	**9.36**	-	2.16
60		Vinukonda	5.00	**4.00**	0.00	0.00	0.00	0.70	11.20	**11.90**	0	0	1.67	**13.57**	-	9.57
61	Bapatla	Addanki	2.74	**2.19**	0.00	0.00	0.00	0.50	0.00	**0.50**	9.40	0	2.74	**12.64**	-	10.45
62		Bapatla	6.55	**5.24**	0.00	0.00	0.00	0.00	3.00	**3.00**	0	0	6.81	**9.81**	-	4.57
63		Chirala	7.00	**5.60**	0.00	0.00	0.00	0.00	5.00	**5.00**	0	0	6.46	**11.46**	-	5.86
64		Repalle	4.00	**3.20**	0.00	0.60	0.00	0.00	0.00	**0.00**	0	0	8.90	**9.50**	-	6.30
65	Prakasam	Chimakurthy	1.96	**1.57**	0.00	0.00	0.00	0.00	0.00	**0.00**	5.90	0	-0.84	**5.06**	-	3.49
66		Darsi	1.50	**1.20**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	0.00	**0.00**	**1.20**	-
67		Giddalur	1.00	**0.80**	0.00	0.00	0.00	0.60	6.10	**6.70**	0	0	-0.22	**6.48**	-	5.68
68		Kanigiri	1.60	**1.28**	0.00	0.00	6.00	0.50	0.00	**6.50**	0	0	9.30	**15.80**	-	14.52
69		Markapur	7.70	**6.16**	0.00	0.00	0.00	0.50	0.00	**0.50**	12.40	0	1.90	**14.80**	-	8.64
70		Ongole	30.00	**24.00**	15.00	0.00	0.00	0.00	0.00	**0.00**	0	27.63	0.00	**42.63**	-	18.63
71		Podili	2.31	**1.85**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	0.00	**0.00**	**1.85**	-

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S. No.	Name of the District	Name of the ULB	Present Water Supply (in MLD)	Quantity of Sewage Generated (in MLD)	Capacity of Existing STPs (in MLD)	Capacity of Existing STPs constructed by APTIDCO	STPs under construction			Capacity of STPs, Under Construction (in MLD) SBM 2.0, AMRUT & APTIDCO etc., (8+9+10)	Capacity of STPs Under Tender Stage (in MLD) under SBM 2.0	Capacity of STPs sanctioned under AMRUT 2.0	Capacity of STPs sanctioned & to be taken up under SBM 2.0	Total Capacity (in MLD) Col. (6+7+11+12+13+14)	Difference	
							ENC (PH)	APTIDCO	SBM 2.0						Deficit in MLD	Surplus in MLD
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
72	SPSR Nellore	Alluru	3.50	**2.80**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	0.00	**0.00**	**2.80**	-
73		Atmakur	4.11	**3.29**	0.00	1.00	0.00	0.00	0.19	**0.19**	0	0	5.31	**6.50**	-	3.21
74		Buchireddypalem	4.00	**3.20**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	0.00	**0.00**	**3.20**	-
75		Kandukur	6.54	**5.23**	0.00	1.40	0.00	0.00	9.60	**9.60**	0	0	0.56	**11.56**	-	6.33
76		Kavali	10.75	**8.60**	0.00	1.50	15.00	0.00	0.00	**15.00**	0	3.7	0.00	**20.20**	-	11.60
77		Nellore	64.56	**51.65**	71.00	3.90	34.00	0.00	0.00	**34.00**	0	8.00	0.00	**116.90**	-	65.25
78	Ananthapuram	Ananthapuram	41.10	**32.88**	0.00	0.00	10.00	1.25	0.00	**11.25**	0	25.00	0.00	**36.25**	-	3.37
79		Gooty	1.70	**1.36**	0.00	0.00	0.00	0.00	8.00	**8.00**	0	0	0.14	**8.14**	-	6.78
80		Guntakal	14.50	**11.60**	0.00	0.00	8.00	1.25	0.00	**9.25**	0	2.24	0.00	**11.49**	**0.11**	-
81		Kalyanadurgam	3.10	**2.48**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	9.35	**9.35**	-	6.87
82		Rayadurg	7.70	**6.16**	0.00	0.00	0.00	0.60	0.00	**0.60**	0	0	11.60	**12.20**	-	6.04
83		Tadipatri	16.20	**12.96**	11.50	0.00	0.00	2.75	0.00	**2.75**	0	8.5	0.00	**22.75**	-	9.79
84	Sri Satya Sai	Dharmavaram	7.70	**6.16**	0.00	0.00	8.00	0.75	0.00	**8.75**	0	8.66	0.00	**17.41**	-	11.25
85		Hindupur	18.12	**14.49**	0.00	0.00	0.00	0.70	0.00	**0.70**	0	23.00	0.00	**23.70**	-	9.21
86		Kadiri	9.90	**7.92**	0.00	0.00	0.00	0.60	14.90	**15.50**	0	0	1.17	**16.67**	-	8.75
87		Madakasira	1.91	**1.53**	0.00	0.00	5.00	0.00	0.00	**5.00**	0	0	3.38	**8.38**	-	6.85
88		Penukonda	2.12	**1.70**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	0.00	**0.00**	**1.70**	-
89		Puttaparthy	2.55	**2.04**	1.50	0.00	0.00	0.25	0.00	**0.25**	0	0	5.51	**7.26**	-	5.22
90	Chittoor	Chittoor	19.50	**15.60**	0.00	1.30	0.00	0.00	0.00	**0.00**	0	9.00	0.00	**10.30**	**5.30**	-
91		Kuppam	2.62	**2.10**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	0.00	**0.00**	**2.10**	-
92		Nagari	5.74	**4.59**	0.00	0.00	0.00	0.00	0.00	**0.00**	7.00	0	3.46	**10.46**	-	5.87
93		Palamaneru	2.84	**2.27**	0.00	0.00	0.00	0.00	0.00	**0.00**	8.70	0	0.00	**8.70**	-	6.43
94		Punganur	3.50	**2.80**	0.00	0.70	0.00	0.00	0.16	**0.16**	4.20	0	6.98	**12.04**	-	9.24
95		Puttur	2.90	**2.32**	0.00	0.20	0.00	0.00	0.00	**0.00**	0	0	9.09	**9.29**	-	6.97

S. No.	Name of the District	Name of the ULB	Present Water Supply (in MLD)	Quantity of Sewage Generated (in MLD)	Capacity of Existing STPs (in MLD)	Capacity of Existing STPs constructed by APTIDCO	STPs under construction			Capacity of STPs, Under Construction (in MLD) SBM 2.0, AMRUT & APTIDCO etc., (8+9+10)	Capacity of STPs Under Tender Stage (in MLD) under SBM 2.0	Capacity of STPs sanctioned under AMRUT 2.0	Capacity of STPs sanctioned & to be taken up under SBM 2.0	Total Capacity (in MLD) Col. (6+7+11+12+13+14)	Difference	
							ENC (PH)	APTIDCO	SBM 2.0						Deficit in MLD	Surplus in MLD
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
96	Annamayya	B.Kothakota	2.00	**1.60**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	0.00	**0.00**	**1.60**	-
97		Madanapalle	7.05	**5.64**	0.00	0.90	5.00	0.00	0.00	**5.00**	0	0	0.00	**5.90**	-	0.26
98		Rajampeta	7.40	**5.92**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	12.98	**12.98**	-	7.06
99		Rayachoti	10.72	**8.58**	0.00	0.00	22.40	0.50	0.00	**22.90**	0	0	20.88	**43.78**	-	35.20
100	Tirupathi	Gudur	8.00	**6.40**	0.00	3.70	0.00	0.00	0.11	**0.11**	7.40	0	7.29	**18.50**	-	12.10
101		Naidupet	2.10	**1.68**	0.00	0.90	0.00	0.00	8.69	**8.69**	0	0	1.30	**10.89**	-	9.21
102		Srikalahasti	8.00	**6.40**	0.00	1.90	7.00	0.00	0.00	**7.00**	0	0	0.00	**8.90**	-	2.50
103		Sullurpet	2.70	**2.16**	0.00	0.80	8.00	0.00	0.00	**8.00**	0	0	3.94	**12.74**	-	10.58
104		Tirupathi	59.34	**47.47**	50.00	0.00	25.00	0.00	0.00	**25.00**	0	0	0.00	**75.00**	-	27.53
105		Venkatagiri	7.63	**6.10**	0.00	0.80	0.00	0.00	9.58	**9.58**	0	0	0.00	**10.38**	-	4.28
106	Kurnool	Adoni	18.99	**15.19**	0.00	2.00	5.00	0.00	0.00	**5.00**	0	21.44	0.00	**28.44**	-	13.25
107		Gudur-K	1.58	**1.26**	0.00	0.00	0.00	0.00	0.00	**0.00**	3.80	0	0.09	**3.89**	-	2.63
108		Kurnool	74.25	**59.40**	2.40	5.50	47.60	0.00	0.00	**47.60**	0	3.94	0.00	**59.44**	-	0.04
109		Yemmiganur	10.44	**8.35**	19.80	0.00	0.00	0.00	0.00	**0.00**	0	0	0.00	**19.80**	-	11.45
110	Nandyala	Allagadda	3.30	**2.64**	0.00	0.60	5.00	0.00	0.00	**5.00**	0	0	7.11	**12.71**	-	10.07
111		Atmakur - Nandyala	2.40	**1.92**	0.00	0.00	0.00	0.00	1.02	**1.02**	0	0	6.62	**7.64**	-	5.72
112		Bethamcherla	1.45	**1.16**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	0.00	**0.00**	**1.16**	-
113		Dhone	5.50	**4.40**	0.00	0.00	0.00	0.00	0.00	**0.00**	11.30	0	1.63	**12.93**	-	8.53
114		Nandikotkuru	3.20	**2.56**	0.00	0.00	5.00	0.00	0.00	**5.00**	0	0	9.02	**14.02**	-	11.46
115		Nandyal	25.78	**20.62**	0.00	4.00	10.00	1.00	0.00	**11.00**	0	32.14	0.00	**47.14**	-	26.52
116	YSR Kadapa	Badvel	7.90	**6.32**	0.00	0.00	0.00	0.00	1.34	**1.34**	0	0	13.44	**14.78**	-	8.46
117		Jammalamadugu	7.00	**5.60**	0.00	0.00	0.00	1.00	7.43	**8.43**	0	0	0.23	**8.66**	-	3.06
118		Kadapa	49.92	**39.94**	20.00	0.00	20.00	2.00	0.00	**22.00**	0.00	9.64	0.00	**51.64**	-	11.70
119		Kamalapuram	1.90	**1.52**	0.00	0.00	0.00	0.00	0.00	**0.00**	0	0	0.00	**0.00**	**1.52**	
120		Mydukuru	3.65	**2.92**	0.00	0.00	0.00	0.00	8.10	**8.10**	0	0	0.46	**8.56**	-	5.64

S. No.	Name of the District	Name of the ULB	Present Water Supply (in MLD)	Quantity of Sewage Generated (in MLD)	Capacity of Existing STPs (in MLD)	Capacity of Existing STPs constructed by APTIDCO	STPs under construction			Capacity of STPs, Under Construction (in MLD) SBM 2.0, AMRUT & APTIDCO etc., (8+9+10)	Capacity of STPs Under Tender Stage (in MLD) under SBM 2.0	Capacity of STPs sanctioned under AMRUT 2.0	Capacity of STPs sanctioned & to be taken up under SBM 2.0	Total Capacity (in MLD) Col. (6+7+11+12+13+14)	Difference	
							ENC (PH)	APTIDCO	SBM 2.0						Deficit in MLD	Surplus in MLD
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
121		Proddaturu	16.00	**12.80**	0.00	0.00	24.00	0.00	0.00	**24.00**	0	0	0.00	**24.00**	-	11.20
122		Pulivendula	7.40	**5.92**	10.00	0.00	5.77	0.00	0.00	**5.77**	0.00	0.00	17.50	**33.27**	-	27.35
123		Yerraguntla	3.40	**2.72**	0.00	0.00	0.00	1.00	0.00	**1.00**	2.20	0	4.00	**7.20**	-	4.48
	Total		**1879.00**	**1503.20**	**612.95**	**77.95**	**536.37**	**39.10**	**131.39**	**706.86**	**136.34**	**337.67**	**425.19**	**2564.69**	**87.66**	**881.41**

**Note:

1. Gap in 21 ULBs with a capacity of 87.66 MLD.
2. In 7 ULBs, gap is 54.20 MLD even after completion of STPs takenup/sanctioned.
3. In 14 newly constitueted ULBs construction of STPs to be taken up with a capacity of 33.46 MLD.

FORM -A LEGACY WASTE MANAGEMENT Annexure-VII

S. No.	(i) Name of District	(ii) Legacy Waste site (District Wise) in Nos	(iii) Area covered by the legacy waste		(iv) Qunatity of Waste at each site					(v) Composition of the waste				(vi) Process adopted to remediate at each site	(vii) Timelines to Process at each site	(viii) Final destination of the Components at (v)				(ix) Action plan to remediate and recover the sites at (iii) (in sq km) with earmarked Budget (District Wise)
			in SqKm	Acres	(iv) Quantity of the waste in each site	Quantity of waste remediated	c) Balance to be remediated	d) Percentage of waste remediated	e) Land Reclaimed after Completion	a) Inerts (%) (Construction Waste, Wood, Glass, etc)	b) Compost(%) organic.	c) RDF(%) Plastic	d) If any other material (BioSoil,rubber,etc)			a) Inerts (Construction Waste, Wood, Glass, etc)	b) Compost(%) organic.	c) RDF(%) Plastic	d) If any other material (BioSoil,rubber,etc)	
			MT	MT	MT	%	Acrs.	%	%	%	%									In Lakhs
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
1	Srikakulam	4	0.119	29.6	260406	76165	184241	29%	0	14.17	70.34	6.07	9.42	Bio-Mining & Bio Remediation	June, 2025	Low lying areas	Low lying areas	WtE Vizag	Low lying areas	2045.36
2	Vizinagaram	4	0.08	19.75	241389	24272	217117	10%	0	28.03	48.08	0.52	23.37	Bio-Mining & Bio Remediation	December, 2024	Low lying areas	Low lying areas	WtE Vizag	Low lying areas	1826.4
3	Manyam	3	0.032	8	31663	0	31663	0%	0	0	0	0	0	Bio-Mining & Bio Remediation	December, 2024	Legacy Waste Treatment not yet commenced				236.85
4	Visakhapatnam	1	0.324	80.00	960000	815394	144606	85%	0	0.13	21.26	12.22	66.39	Bio-Mining & Bio Remediation	December, 2024	Low lying areas	Low lying areas	WtE Vizag	Low lying areas	7536.00
5	Anakapalli	2	0.018	4.5	14968	8719	6249	58%	3	14.11	70.73	3.45	11.71	Bio-Mining & Bio Remediation	December, 2024	Low lying areas	Low lying areas	WtE Guntur	Low lying areas	111.97
6	Kakinada	7	0.116	28.93	490938	44800	446138	9%	0	2.9	93.75	1.79	1.56	Bio-Mining & Bio Remediation	December, 2025	Low lying areas	Low lying areas	WtE Vizag	Low lying areas	3733.95
7	Dr.BR Ambedkar Konaseema	4	0.041	10.28	64456	24772	39684	38%	0	2.72	81	6	10.28	Bio-Mining & Bio Remediation	December, 2024	Low lying areas	Low lying areas	WtE Vizag	Low lying areas	482.94
8	East Godavari	3	0.053	13.15	558477	35876	522601	6%	0.5	14.53	53.9	13.42	18.15	Bio-Mining & Bio Remediation	December, 2025	Low lying areas	Low lying areas	WtE Guntur	Low lying areas	3956.8
9	West Godavari	6	0.092	22.64	184876	103960	80916	56%	7.48	12.54	57.7	2.26	27.51	Bio-Mining & Bio Remediation	December, 2025	Low lying areas	Low lying areas	WtE Guntur	Low lying areas	1373.67
10	Eluru	4	0.207	51.15	87313	23689	63624	27%	5	14.51	61.35	4.44	19.7	Bio-Mining & Bio Remediation	December, 2025	Low lying areas	Low lying areas	To be disposed	Low lying areas	605.38
11	Krishna	5	0.047	11.62	169009	147316	21693	87%	4.67	10.15	48.96	3.74	37.15	Bio-Mining & Bio Remediation	December, 2024	Low lying areas	Low lying areas	WtE Guntur	Low lying areas	1267.01
12	NTR	5	0.213	52.59	718400	655258	63142	91%	44.81	12.25	51.37	16.65	19.74	Bio-Mining & Bio Remediation	December, 2024	Low lying areas	Low lying areas	Cement Factory	Low lying areas	5979.46
13	Guntur	5	0.195	48.12	828896	514905	313991	62%	4.38	9.78	45.37	2.85	42	Bio-Mining & Bio Remediation	December, 2025	Low lying areas	Low lying areas	WtE Guntur	Low lying areas	5691.25
14	Bapatla	4	0.094	23.37	147359	6000	141359	4%	0	4	48.2	34.6	13.2	Bio-Mining & Bio Remediation	December, 2025	Low lying areas	Low lying areas	Cement Factory	Low lying areas	1075.72
15	Palnadu	9	0.127	31.46	414342	214440	199902	52%	13.36	8.66	64.94	4.37	21.94	Bio-Mining & Bio Remediation	December, 2025	Low lying areas	Low lying areas	WtE Guntur	Low lying areas	3070.72
16	Prakasam	7	0.07	17.4	132735	65902	66833	50%	4	14.8	66.24	2.24	16.72	Bio-Mining & Bio Remediation	December, 2024	Low lying areas	Low lying areas	WtE Guntur	Low lying areas	1004.7
17	SPS Nellore	8	0.214	52.59	848409	2469	845940	0%	0	9.48	21.87	5.1	63.55	Bio-Mining & Bio Remediation	June, 2025	Low lying areas	Low lying areas	To be disposed	Low lying areas	6028.24
18	Kurnool	4	0.202	49.97	310630	183284	127346	59%	0	13.34	60.02	3	23.63	Bio-Mining & Bio Remediation	June, 2025	Low lying areas	Low lying areas	Cement Factory	Low lying areas	1991.12
19	Nandyal	6	0.417	103.07	198876	87326	111550	44%	0	21.9	44.76	6.92	26.63	Bio-Mining & Bio Remediation	December, 2025	Low lying areas	Low lying areas	Cement factory	Low lying areas	1429.53
20	Ananthapuramu	6	0.266	66.06	728751	488485	240266	67%	37.09	5	46	18	31	Bio-Mining & Bio Remediation	December, 2025	Low lying areas	Low lying areas	EPR for downstream and for life	Low lying areas	4624.67
21	Sri Satyasai	6	0.148	36.64	374625	240000	134625	64%	15	5.68	48.92	27.12	18.28	Bio-Mining & Bio Remediation	December, 2025	Low lying areas	Low lying areas	EPR for downstream and for life	Low lying areas	2720.17
22	YSR Kadapa	8	0.3	73.9	240297	99908	140389	42%	16.7	18.83	48.04	14.53	18.56	Bio-Mining & Bio Remediation	December, 2025	Low lying areas	Low lying areas	Cement Factory	Low lying areas	1764.55
23	Annamayya	4	0.299	73.82	65982	30146	35836	46%	18.16	20.97	51.85	5.16	22.03	Bio-Mining & Bio Remediation	December, 2024	Low lying areas	Low lying areas	Cement Factory	Low lying areas	507.58
24	Chittoor	6	0.164	40.8	179679	13540	166139	8%	0	18.12	51.32	4.9	25.66	Bio-Mining & Bio Remediation	December, 2024	Low lying areas	Low lying areas	Cement Factory	Low lying areas	1374.59
25	Tirupati	5	0.22	54.44	338030	204000	134030	60%	25.26	15.68	51.24	16.24	16.84	Bio-Mining & Bio Remediation	December, 2025	Low lying areas	Low lying areas	Dalmia Cement Bhart Ltd	Low lying areas	2734.06
26	Alluri Sitharamaraju	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0
Grand Total		126	4.06	1003.85	8590505	4110626	4479879	48%	199.41											63172.69

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Form -B Daily Solid Waste Generation & Treatment Details Annexure-VIII

S.No.	(i) Name of the District	(ii) Waste Generation (in TPD) District Wise	(iii) Breakup of Waste Generation (TPD)		(iv) Method of Treatment in the District (in TPD)				(V) Final Destination of Each of components of (iv)				(vi) Break up details of waste processing District Wise							(vii) Action Plan to Process 100 % Waste		
					a	b	c	d	a	b	c	d										
			Urban	Rural	Organic Material (Wet Waste)	Inerts	RDF	Other (MRF)	Organic Material (Wet Waste)	Inerts*	RDF	Other (MRF)	Energy Plants (Waste to Energy Plants)	Bio Compost Units	Windrow Composting Units#	Used in Cement Units	Land Fill Sites	Other uses of inerts	Other (MRF) *	Time lines	Budget outlay (in Crs.)	Proposal
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23
1	Srikakulam	130	130	-	74	5	44	7	ISWM & Waste to Compost	-	Waste to Energy Plant, Visakhapatnam	Temporary MRF	49	74	0	0	0	0	7	Mar-26	13.55	WtC - 2, MRF - 4, SLF - 4
2	Viziayanagaram	183	183	-	101	7	65	10	ISWM, Waste to Compost & Windrow Composting	-	Waste to Energy Plant, Visakhapatnam	Temporary MRF	72	93	8	0	0	0	10	Mar-26	22.12	WtC - 2, MRF - 4, SLF - 4
3	Parvathipuram Manyam	66	66	-	38	1	21	6	Waste to Compost & Windrow Composting	-	Waste to Energy Plant, Visakhapatnam	Temporary MRF	22	16	22	0	0	0	6	Mar-26	5.2	WtC-2, MRF-3, SLF-3
4	Visakhapatnam	918	918	-	519	43	310	46	Waste to Comost	-	Waste to Energy Plant, Visakhapatnam	Temporary MRF	353	519	0	0	0	0	46	Mar-26	108.06	WtC-1, MRF-1, SLF-1
5	Anakapalli	53	53	-	29	2	18	4	Waste to Compost	-	Waste to Energy Plant, Visakhapatnam	Temporary MRF	20	29	0	0	0	0	4	Mar-26	2.62	MRF-2, SLF - 2
6	Kakinada	275	275	-	150	7	92	26	ISWM & Windrow Composting	-	Waste to Energy Plant, Visakhapatnam	Temporary MRF	99	87	63	0	0	0	26	Mar-26	41.84	WtC-7, MRF-7, SLF-7
7	Dr. BR Ambedkar Konaseema	99	99	-	54	2	28	15	Waste to Compost & Windrow Composting	-	Waste to Energy Plant, Visakhapatnam	Temporary MRF	30	14	40	0	0	0	15	Mar-26	10.01	WtC-4, MRF-4, SLF-4
8	East Godavari	208	208	-	114	5	75	14	ISWM & Windrow Composting	-	Waste to Energy Plant, Visakhapatnam & Waste to Energy Plant, Guntur	Temporary MRF	80	102	12	0	0	0	14	Mar-26	32.17	WtC-3, MRF-3, SLF-3
9	West Godavari	237	237	-	130	13	69	25	Windrow Composting	-	Waste to Energy Plant, Guntur	Temporary MRF	82	0	130	0	0	0	25	Mar-26	32.92	WtC-6, MRF-6, SLF-6
10	Eluru	165	165	-	91	5	56	13	Waste to Compost & Windrow Composting	-	Waste to Energy Plant, Guntur	Temporary MRF	61	16	75	0	0	0	13	Mar-26	20.71	WtC-3, MRF-4, SLF-4
11	Krishna	212	212	-	120	7	72	13	Windrow Composting	-	Waste to Energy Plant, Guntur	Temporary MRF	79	19	101	0	0	0	13	Mar-26	29.88	WtC-5, MRF-5, SLF-5
12	NTR	593	593	-	326	26	204	35	ISWM, Waste to Compost & Windrow Composting	-	Waste to Energy Plant, Guntur	Temporary MRF	232	300	26	0	0	0	35	Mar-26	66.67	WtC-4, MRF-5, SLF-5
13	Guntur	591	591	-	325	19	215	29	Waste to Compost & Windrow Composting	-	Waste to Energy Plant, Guntur	Temporary MRF	237	60	265	0	0	0	29	Mar-26	54.48	WtC-5, MRF-5, SLF-5

Form -B Daily Solid Waste Generation & Treatment Details Annexure-VIII

S.No.	(i) Name of the District	(ii) Waste Generation (in TPD) District Wise	(iii) Breakup of Waste Generation (TPD)		(iv) Method of Treatment in the District (in TPD)				(V) Final Destination of Each of components of (iv)				(vi) Break up details of waste processing District Wise							(vii) Action Plan to Process 100 % Waste		
					a	b	c	d	a	b	c	d										
			Urban	Rural	Organic Material (Wet Waste)	Inerts	RDF	Other (MRF)	Organic Material (Wet Waste)	Inerts*	RDF	Other (MRF)	Energy Plants (Waste to Energy Plants)	Bio Compost Units	Windrow Composting Units#	Used in Cement Units	Land Fill Sites	Other uses of inerts	Other (MRF) *	Time lines	Budget outlay (in Crs.)	Proposal
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23
14	Palnadu	194	194	-	85	6	69	34	CNG Piduguralla, Bio-CNG, ISWM & Waste to Compost	-	Waste to Energy Plant, Guntur	Temporary MRF	75	85	0	0	0	0	34	Mar-26	20.4	WtC-5, MRF-7, SLF-7
15	Bapatla	121	121	-	68	3	36	14	Waste to Compost & Windrow Composting	-	Waste to Energy Plant, Guntur	Temporary MRF	39	49	19	0	0	0	14	Mar-26	9.05	WtC-2, MRF-4, SLF-4
16	Prakasam	234	234	-	128	6	79	21	Waste to Compost & Windrow Composting	-	Waste to Energy Plant, Guntur & Cement Factory	Temporary MRF	82	54	74	3	0	0	21	Mar-26	28.52	WtC-4, MRF-7, SLF-7
17	SPSR Nellore	415	415	-	226	13	149	27	Windrow Composting	-	Waste to Energy Plant, Guntur	Temporary MRF	162	0	226	0	0	0	27	Mar-26	61.6	WtC-6, MRF-6, SLF-6
18	Anantapur	321	321	-	186	7	45	83	Waste to Compost & Windrow Composting	-	Cement Factories	Temporary MRF	0	60	126	52	0	0	83	Mar-26	39.69	WtC-4, MRF-6, SLF-6
19	Sri Satya Sai	216	216	-	119	4	34	59	Waste to Compost & Windrow Composting	-	Cement Factories	Temporary MRF	2	13	106	36	0	0	59	Mar-26	29.33	WtC-5, MRF-6, SLF-6
20	Chittoor	215	215	-	127	4	26	51	Waste to Compost & Windrow Composting	-	Cement Factories	Temporary MRF	0	31	96	37	0	0	51	Mar-26	24.75	WtC-3, MRF-6, SLF-6
21	Annamayya	140	140	-	70	2	21	47	Bio-CNG, ISWM & Windrow Composting	-	Cement Factories	Temporary MRF	0	54	16	23	0	0	47	Mar-26	12.97	WtC-3, MRF-4, SLF-4
22	Tirupati	352	352	-	189	10	67	89	ISWM, Bio-CNG, Waste to Compost & Windrow Composting	-	Waste to Energy Plant, Guntur & Cement Factories	Temporary MRF	22	135	54	52	0	0	89	Mar-26	29.87	WtC-6, MRF-6, SLF-6
23	Kurnool	394	394	-	200	8	57	131	Bio-CNG, CNG Adoni & Windrow Composting	-	Cement Factories	Temporary MRF	0	46	154	63	0	0	131	Mar-26	50.54	WtC-4, MRF-5, SLF-5
24	Nandyal	177	177	-	105	3	26	43	Waste to Compost & Windrow Composting	-	Cement Factories	Temporary MRF	2	11	94	27	0	0	43	Mar-26	22.78	WtC-4 MRF-5, SLF-5
25	YSR	381	381	-	216	6	56	103	ISWM, Waste to Compost & Windrow Composting	-	Cement Factories	Temporary MRF	0	51	165	62	0	0	103	Mar-26	51.73	WtC-6 MRF-8, SLF-8
26	Alluri Seetharama Raju	0	0	-	0	0	0	0	0	-	0	0	0	0	0	0	0	0	0	0		0
Total		**6890**	**6890**	**-**	**3790**	**214**	**1941**	**945**					**1800**	**1918**	**1872**	**355**	**0**	**0**	**945**		**821.44**	**WtC - 96 MRF -123 SLF - 123**

*** It is seperately dealt.**
*** Temporary MRF**
 # Windrow Composting is a temporary remediation method which is being followed due to lack of permanent treatment capacity. Permanent capacity is being built.

Format - C : Details of Daily Liquid waste (Sewage) Generation and Treatment — Annexure-IX

S.No	(i) Name of the District	(ii) Sewage Water Gene-rated	Capacity of Existing STP (MLD)	(ii) Population	(iii) Sewage generation quantity		(iv) Details of treatment of sewage						(v) Details of disposal of untreated Sewage						(vi) Action Plan to treat untreated sewage		(vii)Action taken against the defaulting Authority			
					Urban Areas	Rural areas	By STP	Type of STP	Disinfection method in STP	Discharge water quality from STP including fecal and E-Coli	Final Discharge of Treated STP water	Other mode of treatment	a) Final Destination of discharge of untreated sewage	b) If (a) above is let out in its quantity					Time lines	Budget outlay	EC imposed	Show cause notice issued	Closure notice issued	Other action taken
														Wet land	Pond	River	Sea	Other water body .						
		in MLD	in MLD	Nos	in MLD	in MLD	in MLD				in MLD	in MLD		in MLD	in MLD	in MLD	in MLD	in MLD		Rs in Cr				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25
1	Srikakulam	20.60	2.10	300332	20.60	0.00	0.00	SBR	Biological	-	2.1	0	24.46	0.00	6.00	0.00	0.00	18.46	2026	133.58	Nil	Nil	Nil	Nil
2	Vizianagaram	25.96	1.50	369873	25.96	0.00	0.00	SBT	Chlorination by intermittent dosing system	-	1.50	0	24.46	17.16	0.00	6.15	0.00	1.15	October, 2025	66.91	Nil	Nil	Nil	Nil
3	Parvathipuram Manyam	9.87	0.60	134916	9.87	0.00	0.00	-	-	-	0.60	-	9.27	0.00	0.00	6.70	0.00	2.57	2026	29.16	Nil	Nil	Nil	Nil
4	Visakhapatnam	257.87	237.00	1881686	257.87	0.00	187.5	ASP & MBBR	Primary, Secondary & chlorination	BOD - 14 to 22 ppm COD - 80 to 200 ppm DO - 3 to 3.5 ppm pH - 7.1	237.00	-	20.87	0.00	0.00	0.00	20.9	0.00	2028	801.67	Nil	Nil	Nil	Nil
5	Anakapalli	6.13	0.20	1076999	6.13	0.00	0.18	SBT	Primary, Seconday & chlorination	-	0.20	0	5.93	0.00	2.72	3.23	0.00	0.00	2026	37.16	Nil	Nil	Nil	Nil
6	Kakinada	62.30	3.50	593947	62.30	0.00	0.00	-	-	-	3.50	-	58.80	0.00	5.60	6.98	36.0	10.22	2026	88.01	Nil	Nil	Nil	Nil
7	Dr. BR Ambedkar Konaseema	14.96	3.75	175876	14.96	0.00	0.00	-	-	-	3.75	-	11.21	0.00	0.00	0.00	0.00	11.21	2026	59.69	Nil	Nil	Nil	Nil
8	East Godavari	60.18	32.00	663278	60.18	0.00	30.00	UASB	CHLORINATION	pH - 7.14 TDS - 511 ppm TSS - 120 ppm COD - 80 to 200 ppm BOD - 125ppm Chlorides - 100 ppm Sulphates - 95 ppm Oil& grease - 2.60 ppm	32.00	NILL	28.18	20.16	0.00	1.52	0.00	6.50	2026	139.38	Nil	Nil	Nil	Nil
9	West Godavari	49.54	6.25	541044	49.54	0.00	0	NBBR	Chlorine		6.25		43.29	8.26	0.00	0.00	0.00	35.03	2026	136.71	Nil	Nil	Nil	Nil
10	Eluru	36.22	0.00	409187	36.22	0	0	-	-	-	0.00	-	36.22	0.00	11.42	0.00	0.00	24.80	2026	180.11	Nil	Nil	Nil	Nil
11	Krishna	34.78	5.50	512867	34.78	0.00	0.00	SBR	Biological	-	5.50	-	29.28	0.00	0.00	0.00	0.00	29.28	2027	90.60	Nil	Nil	Nil	Nil

S.No	(i) Name of the District	(ii) Sewage Water Gene-rated	Capacity of Existing STP (MLD)	(ii) Population	(iii) Sewage generation quantity		(iv) Details of treatment of sewage						(v) Details of disposal of untreated Sewage						(vi) Action Plan to treat untreated sewage		(vii)Action taken against the defaulting Authority			
					Urban Areas	Rural areas	By STP	Type of STP	Disinfection method in STP	Discharge water quality from STP including fecal and E-Coli	Final Discharge of Treated STP water	Other mode of treatment	a) Final Destination of discharge of untreated sewage	b) If (a) above is let out in its quantity					Time lines	Budget outlay	EC imposed	Show cause notice issued	Closure notice issued	Other action taken
		in MLD	in MLD	Nos	in MLD	in MLD	in MLD				in MLD	in MLD		Wet land in MLD	Pond in MLD	River in MLD	Sea in MLD	Other water body in MLD		Rs in Cr				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25
12	NTR	184.12	136.10	1230448	184.12	0.00	131.40	UASBR, MBBR, Extended Aeration, ASBR,	Chlorination, Advanced Sequential Batch Reactor	BoD<20	136.10	Nil	48.02	0.00	1.74	5.97	0.00	40.31	2026	201.31	Nil	Nil	Nil	Nil
13	Guntur	139.18	9.35	1237165	139.18	0.00	0.40	SBT, Oxidation Pond, Soil Bio-Technology	Chlorine, Soil Bio Technology	-	9.35		129.83	0.00	0.00	6.09	0.00	123.74	2027	225.36	Nil	Nil	Nil	Nil
14	Palnadu	46.12	20.15	556503	46.12	0.00	9.5	SBR	Biological	-	20.15	0	25.97	4.30	0.00	2.00	0.00	13.82	2026	203.37	Nil	Nil	Nil	Nil
15	Bapatla	16.23	0.60	267380	16.23	0.00	0.00	-	-	-	0.60	-	15.63	0.00	0.00	0.00	0.00	15.63	2026	92.77	Nil	Nil	Nil	Nil
16	Prakasam	36.86	15.00	506882	36.86	0.00	15.00	Sequential Batch Reactor (SBR)	Chlorine	PH - 7.27, BOD - 9.32, COD - 45, TSS - 9.11, T.Nitrogen - 9.33, Total Phosphorus - 1.73, Fecal coliforms - 91 MPN/100 ml	15.00	-	21.86	0.00	1.20	0.00	0.00	20.66	2026	113.69	Nil	Nil	Nil	Nil
17	SPSR Nellore	84.12	78.80	845419	84.12	0.00	60.00	SBR	Chlorine	PH - 7, BOD - 8, COD - 37, TSS - 8, T Nitrogen -4, Total Phosphorus - 1, Fecal coliforms - 34 MPN/100 ml	78.80		5.32	0.00	0.00	0.00	0.00	5.32	2026	228.06	Nil	Nil	Nil	Nil
18	Ananthapuram	67.44	11.50	650991	67.44	0.00	11.50	Oxidation Pond	Oxidation Pond	PH - 6.70 , TDS- 1328, TSS-28, BoD -52	11.50		55.94	0.00	0.00	0.00	0.00	55.94	2026	155.37	Nil	Nil	Nil	Nil
19	Sri Satya Sai	33.84	1.50	447692	33.84	0.00	0.70	Oxidation Pond	Oxidation Pond	-	1.50	-	32.34	0.00	2.46	15.03	0.00	14.85	2026	140.03	Nil	Nil	Nil	Nil
20	Chittoor	29.68	2.20	466930	29.68	0.00	0.00	-	-	-	2.20	-	27.48	0.00	5.37	17.30	0.00	4.81	2026	117.26	Nil	Nil	Nil	Nil

S.No	(i) Name of the District	(ii) Sewage Water Gene-rated	Capacity of Existing STP (MLD)	(ii) Population	(iii) Sewage generation quantity		(iv) Details of treatment of sewage						(v) Details of disposal of untreated Sewage						(vi) Action Plan to treat untreated sewage		(vii)Action taken against the defaulting Authority			
													a) Final Destination of discharge of untreated sewage	b) If (a) above is let out in its quantity										
					Urban Areas	Rural areas	By STP	Type of STP	Disinfection method in STP	Discharge water quality from STP including fecal and E-Coli	Final Discharge of Treated STP water	Other mode of treatment		Wet land	Pond	River	Sea	Other water body	Time lines	Budget outlay	EC imposed	Show cause notice issued	Closure notice issued	Other action taken
		in MLD	in MLD	Nos	in MLD	in MLD	in MLD				in MLD	in MLD		in MLD	in MLD	in MLD	in MLD	in MLD		Rs in Cr				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25
21	Annamayya	21.74	0.90	300404	21.74	0.00	0.00	-	-	-	0.90	-	20.84	0.00	0.00	8.74	0.00	12.10	2026	72.68	Nil	Nil	Nil	Nil
22	Tirupathi	70.22	57.30	706759	70.22	0.00	33.00	SBT, Oxidation Pond	Chlorine, Secondary Treatment	PH - 7.05, TDS- 784, TSS-42, BoD -84	57.30	0	12.92	0.00	1.36	8.86	0.00	2.70	2026	86.62	Nil	Nil	Nil	Nil
23	Kurnool	84.21	29.70	760303	84.21	0.00	7.40	SBT, Oxidation Pond	Biological Treatment	-	29.70	0	54.51	0.00	0.00	40.00	0.00	14.45	2026	160.32	Nil	Nil	Nil	Nil
24	Nandyal	33.30	4.60	448166	33.30	0.00	0.00	-	-	-	4.60	-	28.70	0.00	0.00	16.62	0.00	12.08	2026	181.89	Nil	Nil	Nil	Nil
25	YSR	77.74	30.00	786950	77.74	0.00	15.00	SBR	Chlorination	PH - 7.53, TSS-2.4, CoD - 30, BoD -09	30.00	0.00	47.74	0.00	6.32	25.54	0.00	19.96	2026	233.85	Nil	Nil	Nil	Nil
26	Alluri Sitaramaraju	0.00	0.00	0	0.00	0.00	0.00	0.00	0.00	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0.00	Nil	Nil	Nil	Nil
	Total	1503.20	690.90		1503.20	0.00	501.40				690.10	0.00	812.30	33.74	44.17	175.22	56.87	502.30		3975.56				